MR. CHAIRMAN; And now, the last' amendment.

The question is:

601

"That at the end of the Motion, the following be added, namely: -

'and having considered the same, the House approves of the policy.' "

The motion was adopted.

MR. CHAIRMAN: The question is:

"That the present international situation and the policy of the Government of India relation thereto be taken into consideration and having considered the same, the House approves of the policy."

The motion was adopted.

SHRI B. GUPTA: Sir, may I draw your attention to this cartoon from the "Daily Mail" which has been reproduced in a Bengali paper which shows the Prime Minister talking peace but showing his guns at Pakistan? And it askes, "Mr. Nehru, can you spare a moment for your celebrated 'Angel-of-Peace' act?"

We say that this is inspired by the British Tory policy

MR. CHAIRMAN Order, order.

SHRI B. GUPTA:and I think it has to be taken note of.

Mr. CHAIRMAN: Mr. Bhupesh Gupta has a bee in his bonnet.

[Ms. DEPUTY CHAIRMAN in the Chair.]

ANNOUNCEMENT RE: EXTRA TIME FOR PRIVATE MEMBERS' RESOLU-TIONS

MR. DEPUTY CHAIRMAN: Now, we take up the Private Members' Resolutions.

SHRI B. C^GHOSE (West Bengal): Sir, may I take a submission i» connection with our'discussion oi the Private Members' Resolutions? Next week, on Friday we have to take up the Private Members' Bills and I believe that the Bills that we have will not take up-much time. I, therefore, submit that we might take up Private Members' Resolutions also on that day, after we have discussed the Bills.

MR. DEPUTY CHAIRMAN: We would have- had five hours today, but three hours have been taken away. Next Friday, does the House agree to

continue discussion for three hours?

(No hon. Member dissented.)

MR. DEPUTY CHAIRMAN: Very well.

RESOLUTION RE. U.S. MILITARY AID TO PAKISTAN—continued

SHRI B. C GHOSE (West Bengal): Sir, the discussion on this Resolution. I take it, is in a sense a continuation of the discussion we have been having since yesterday and I believe that the Indo-Pakistan relations show up in a certain sense the weaknesses in some ol the basic elements that go to constitute the foreign policy of the country. Last time when I was speaking, I asked myself the question as to why Pakistan, although it knew that if it should accept military aid from America it would be bartering away its freedom, even so agreed to accept that assistance. And the only answer that I could find was that rightly or wrongly Pakistan felt or feels that by accepting -that assistance, it would be in a better position to deal with India In the solution of the Kashmir problem. I do not know how that can happen, in view of the expressed opinion of America that these weapons are not be used against another country. But I had been to>

West Pakistan and I found that the prevalent feeling in that country seems to be that whatever America might have said or may want Pakistan to do, this military assistance would help them to deal better with India. That is the point which the Government of India will have to take into consideration.

I was suggesting that if the success or the strength of the foreign policy of a country was dependent upon the internal economic strength of that country and the relations of that country with its neighbours, then it must be admitted that however much we might take pride in what we had been able to achieve in Geneva, our real condition was not very happy and satisfactory. Economically we are still very poor and that is a constant threat to the establishment of a form of society in this country which would assure a democratic way of life. Our relations with our neighbours, as for instance, Pakistan, Ceylon or even Nepal, are not as they should be. When I mention Nepal, I do not mean the Government of Nepal but it is known that there is a section of the people there who rightly or wrongly, probably without knowing the real facts, are suspicious of the assistance that we have offered to them. But whatever Pakistan may do, we feel i.e. the party to which we belong feels that we should try our utmost to develop cordial and peaceful relations with Pakistan. If it is true as the Prime Minister has said, that basic facts will ultimately control and guide the foreign policy of any country, there are reasons to think that there are common grounds for Pakistan and India particularly, to have a common policy. Today, unfortunately, Pakistan has been led away and is not pursuing a policy which is to her own interest or to the interest of other countries in this region. But conditions may develop and such conditions have developed. I believe, on either side which may help to bring the two countries together. I refer to the floods, the recent floods which have

brought immense misery to both countries, to Pakistan as well as to ourselves. It such devastating floods are to be controlled properly and if such devastations are to bfc. prevented, and if the people are to be saved from the misery which they have to undergo whenever there are floods, then it is necessary that the two countries should come ' together and devise means by which these floods could be controlled. In the same manner, I feel that we should try to develop peaceful relations in various ways with Pakistan. Because if we believe that even America and Russia may be brought together on account of certain conditions which, if they are not adhered to, would bring about great devastation or bring about even the end of the world, then there is no reason to think that we would not be able to evolve conditions which will bring both the countries to a better frame of mind and enable them to live peacefully as neighbours. Certainly, we want Pakistan to prosper because unless Pakistan is prosperous and is economically strong, she would always be a constant threat in our flank. Therefore, it is necessary that the two countries should come together and try to evolve a common formula and I have no doubt in my mind that this is the correct policy to pursue.

to Pakistan

SHRI B. GUPTA (West Bengal): Mr. Deputy Chairman, this Resolution gives us an opportunity to discuss one of the most important subjects which call for our constant attention, namely the U.S.-Pakistan Military Pact. Now, this matter has been debated in this and in the other House and it has also been discussed in the country by the people. The whole Pact has to be viewed in the context of the American war plans against the people of Asia and for sabotaging whatever efforts are being made for the consolidation of peace in our part of the world. It is also in the context of the present aggressive activities of Portugal, backed by the United States and British Imperialists that we have to view this particular Pact. It is not an isolated

[Shri B. Gupta.] event; it is from the Turko-Pakistan Pact that we came to the U. S.-Pakistan Pact and it is from the U. S.Pakistan Pact tfcat we are now proceeding to the SEATO, • proposed military agreement on the part of certain imperialist powers in order to create rival blocs in Asia so that they may make Asians fight Asians. It is very right that this Pact has to be opposed by all sections of the people and it gives us satisfaction to see that there is an issue on which it has been found possible for the Congressmen, Communists and even the Socialists and others to unite in order to forge a national front against the American threats. Unfortunately, however, these efforts have not been carried forward largely as a result of the policy of the Government

Now, since the Prime Minister is here, I would like to tell him that he has at least got some Ministers in West Bengal who go about the country openly running down China, not saying a word against the American imperialists, not saying a word against the British but taking advantage of the platform in order to create hatred and a campaign against the Chinese Peoples' Republic with whom we have come to an agreement. I particularly refer to the speech made by Shri AJoy Mukharji, Irrigation Minister of West Bengal on the 15th August 1954 at Tamluk. There he got up not merely to run down the Communists of India-that of course they will always dobut also to run down and slander the Chinese Peoples' Republic despite the circulars of the Congress Party that the people should be mobilised behind the Five Principles. There are also leading public men in the country who still continue to support the Americans and who do not see the importance of rallying the people against this threat. "The Statesman"—a paper which is patronised by the Congress these days, I am told—published a number of articles by one Nirad Chaudhury who was in the service of th<» Government and

who not only defended the U.S.-Pak-istan Military Pact but also supported the atom and hydrogen bombs in the possession of the U.S. as something which is saving this subcontinent of ours. On the day on which Mr. Chou En-lai arrived in this country and was given a welcome from all quarters, there appeared in "The Statesman" a letter by that incorrigible A. D. Gorwala. who advised the Indian Government and the people of India not to give any quarter to that man, Mr. Chou Enlai, but to line up with the Americans. Then, article appeared in the Eastern Economist, a paper owned by Mr. Birla, which even now indirectly asks the people to line up with the Americans. That is how the canvassing for the Americans is going on. Yesterday we heard the redoubtable gentleman of unbroken by-election defeats, Dr. Ambedkar, championing America. Now, I can guite understand and I would not so much mind this because I know that if the Americans had started an international political circus -putting Dr. Syngman Rhee, Chiang Kai-Shek and Dr. Adenaur of West Germany, Dr. Ambedkar's place would be assured there; there is no doubt about it. But at the same time, one must not overlook the fact that such people, when they express such sentiments, they reflect and indicate that the American lobby is very much at work in our country even at the present moment. Therefore, it is very necessary to take vigorous action against the American machinations in this country. Unfortunately, the tourists and the research students—they are old, some of them are perhaps even older than the Prime Minister himself-come here to do some research work; they come to the universities and say that they have come to learn after so many years about India. But we find it from the experience of the Calcutta University that they are here to sell their Eisenhower-Dulles stuff, nothing more than that. You find the American tourists coming and also the spying work that is being carried out in the frontiers of our country. This is very well known but then no action is being

taken and there are people, very highly placed, in the country who would never open their mouths against the Americans. We have in Dr. B. C. Roy, one such person.

MR. DEPUTY CHAIRMAN: Mr. Gupta. we are concerned with the U.S.-Pakistan Military Pact.

SHRI B. GUPTA: The Chief Minister of Bengal, if you don't like the names.

MR. DEPUTY CHAIRMAN: We are concerned with the American Military aid to Pakistan.

SHRI P. SUNDARAYYA (Andhra): He is explaining the dangers of the Pact.

SHRI B. GUPTA: I cannot toe the •official line in this matter. I shall certainly speak out the facts.

MR. DEPUTY CHAIRMAN: Please speak on the Resolution.

SHRI B. GUPTA: I may tell you that the time has come for vigilance. Do not look out for the saboteurs only in Kashmir; they are everywhere in India, in some other places and some of them are highly placed. I would not name them but I mentioned Nirad Chaudhury whose article is available there in 'The Statesman'. He was a servant of this Government until recently. I know he has been sacked not for that article but for some other reason but Gorwala is there; Gorwala is still there who is given charge of commissions and all that, who produce reports for administrative reforms which we discuss. He is a person who brazenly pleads for lining up with the American warmongers and who does not find anything wrong in the U.S.-Pakistan Military Pact. Such people have to be kept at arms length; they have to be disarmed. That is what I am going to say.

> At the same time, note has also to be taken of the economic aids. I know . that the Prime Minister differs with us on that score; he thinks that nothing will be done and that we will not be

beaten by this kind of thing and that economic aid will not make this country line up with the Americans. Noble sentiments, no doubt, but the experience of the world shows that these aids have been precisely used for entangling the country into the dirty plans of the Americans. Great ys he may be, there are other forces in the country who are pro-American. American diplomacy is something which is active not only in the economic and political field but also in other \ery dirty fields. We know what they do. We have seen them functioning in the Middle-East; we have seen them functioning in the Near-East; we know how they carry out 'palace revolutions' and all such things. This is something which has to be taken note of. The economic aids are being utilised by the Americans to entangle our country and, not only to entangle our country but to create the influence and the atmosphere in the country when they can carry on their propaganda. Therefore, they make it as if they are doing something good

Now, much is said about the Community Projects. I would not go into that.

(Time bell rings.)

MR. DEPUTY CHAIRMAN: Mr. Gupta, this has nothing to do with the Resolution. Please do not be irrelevant. The subject is about the U.S.Pakistan Military aid.

SHRI B. GUPTA: That is the Reso lution and I hare been trying to show.....

MR. DEPUTY CHAIRMAN: Community Projects have got nothing to do with the U.S.-Pakistan Military aid.

SHRI B. GUPTA: On a point of order, Sir. I know. Sir, you dislike these things. That is my trouble. I am never liked by the Deputy Chair man.

MR. DEPUTY CHAIRMAN: Please speak on the Resolution.

SHRI B. GUPTA: It is my misfortune. I would read out the Resolution and I shall point out how my speech is relevant:

"This Council is of opinion that Government should invite a conven tion of the leaders of different political parties and prominent independents in the country to discuss the situation arising out of the proposed military aid by the U.S.A.....".

I was precisely dicussing that.

MR. DEPUTY CHAIRMAN: ".....to Pakistan....."

SHRI B. GUPTA: ".......... to Pakistan and to suggest the line of action to be adopted by the nation in the matter".

MR. DEPUTY CHAIRMAN: You speak on that Resolution; nothing beyond that.

SHRI B. GUPTA: The threat is there; it is on the other side of the frontier. We know that it has got to be fought, We must understand that and we must see that the friends of Americans who may act at any moment as fifth columnists at any time are disarmed in this country. My words may seem unpalatable to the Chair but only the Americans and their friends would be happy if I did not say these things. I say that it is necessary to take action against them.

I would now come to another aspect. Have you ever thought over the fact as to who are supporting the U.S.Pakistan Military Pact. The Prime Minister rightly pointed out that many countries in Asia have opposed it. I know Indonesia and Burma spoke against it. Afghanistan spoke against it. Also in Egypt there were voices raised against if. Certain Middle Eastern countries spoke against it though unofficially, riot officially. Let us see who are supporting thi¹:. The

U.S.-Pakistan Military Pact is bi supported, apart from the Americans, of course, by our Commonwealth friends. Sir Alexander Clutterbuck made a statement in Madras that he did not see anything wrong in the U.S.-Pakistan Military Pact.

Then the support came from the British Foreign Office which mi public statement in order to indicate their support to the U.S. Military-Pact. Now these are the people who supported the explosion of the hydrogen bomb. These are the people who are trying to get the SEATO ready. Now you must take note of this thing, you must see the enemy and his ally. Churchill today is the greatest ally of American Imperialism. We cannot fight Eisenhower without taking care, of Churchill also. Well, that is another point which I would like to draw the attention of the House to.

Now, the Prime Minister very rightly pointed out the national danger and he also suggested that we should have a national front. We can understand that. Now, a national front has to be built and based 'on a correct bold national policy and that policy is something in which the imperialists and their friends should be given no quarter whatsoever and above all that policy should not give any quarter to friends of American war-mongers who are highly placed in Government and there are too many of them lurking inside the Government and they are to be found out. If the Prime Minister does not find them out today, unfortunately for the country, it will be left to somebody else and at a very heavy cost to And them out some other day. Therefore, the Prime Minister of India who is undoubtedly a wise man should act betimes and should take notes from what had happened in other countries. That is why I say action is called for on all fronts. To fight against the U.S.Pakistan Military Pact is a sacred honour for all Indians. We can give them a rebuff. We are already doing it. We are not frightened. We know

the Americans are sending troops; ihe American army is in East Bengal and also in the western part of Pakistan; more are coming. Military consignments are also about to be despatched by the United States of America to Pakistan. All these things are known. Now, we know that we are not going to put out military threats against Pakistan. Very rightly the Prime Minister has pointed out that our policy with regard to Pakistan should be a policy of peace. We want to stand by this thing whatever they may do. We know Pakistan today is a victim of American aggression, is the victim of American diplomacy which is based on "position of strength". We know all these things. We have full sympathies with the people of Pakistan. The election in East Bengal showed that the people of Pakistan are opposed to this diabolical military pact. That was revealed in the general elections in East Bengal and thereafter when newly elected 160 M.LAs. there issued a joint statement against '.his pact. Today Iskandar Mirza's regime has been set up there in order to silence the people of Pakistan, but we know that their voice will rise, rise again against this military pact. We want our voice to be mingled with that voice so that we may make common efforts in friendship and in amity against this American threat of aggression. At the same time I would like to appeal to the Prime Minister that he should look after his department, the secretariat, the ministerial gaddis because there are, I know, old friends of America still lurking there, who have not shed their friendship for the American imperialists. There was Dr. Ambedkar in his Cabinet who has now shown his hand. I think there are still more in such high places. The sooner they are removed the better for the country.

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): Mr. Deputy Chairman, it almost appears as if this was a continuation of the debate which we had been having since yesterday.—I suppose it is sible, in terms of this Resolution, to talk about any matter-but the Resolution really is quite a simple ope,, that in view of the U.S. military aid. to Pakistan, a conference of political leaders of various parties should be held. That Resolution was discussed, on the "last occasion. The Resolution was sent in February and discussed in April. Well, that was about six months ago. Whether that Resolution was appropriate then or not we might consider, but it seems like a piece of history, the same Resolution now, which has no relation to anything, to any present-day conditions, the prob lems we have to face now.

I must confess, I fail to understand' how the foreign policy of any country can be carried on by public or private. conferences of leaders of various parties. It is another thing and a very desirable thing for consultations to-take place between the leaders of , parties, important Members of Parliament, on important matters of foreign. ur domestic application. But to hold a kind of conference for the purpose, let us say, of this—because the U.S. aid is going to be given to Pakistan and. therefore, we hold a regular conference io discuss this-seems to me that the hon. Member who thought of this idea really could not have worked out the consequences of it because it may lead to fantastic conclusions, this way of dealing with this matter. The very approach at that time—now,, of course, it is a different question— of rushing up and having a confer-■ because something had happened showed, well, a lack of poise, an excitement losing our hold, our grip completely and getting too agitated and frightened, which was a wrongapproach to the biggest thing, much less to this. Apart from that, as I said, how could such a body discuss all these matters? Practically, all people all over India reacted against this military aid to Pakistan by the United States, maybe some reactions were stronger than others, but we all thought it was a bad thing from the larger point of view of

[Shri Jawaharlal Nehru.]

-call it what you like— and We expressed ourselves. There is no necessity for discussing that again by the proposed conference.

Then the next question arises, "Whal should one do about it?" What one can do about it may be on various planes, political, diplomatic, military, economic and all that. Certainly one can discuss that broadly. Even then I do not understand how under any set of circumstances almost this Resolution can be given effect to, of a conference of experts and others. Mind you, it does not even limit, it does not even say that leading Members ot the Houses of Parliament should meet together, as we should, whenever necessity arises, but a kind of a public conference, which, it ' seems to me, almost is pushing away Parliament from the picture somewhat, and creating all kinds of psychological and other difficulties in the country, nationally and internationally.

So far as this Resolution is concerned, I do submit it is completely out of place and cannot possibly be accepted. I cannot under cover of this Resolution, discuss the particular field of foreign affairs again. But I would submit to you, Sir, and to the House that it is very unfortunate if any hon. Member brings in the names of numbers of people and attacks them here. It is usually the custom not to do so, when one deals with principles not to attack people who, to begin with, are not present here, and secondly who are not in a position possibly to reply. Now the hon. Member's political views may differ completely from those of the two or three gentlemen he named. I myself do iot agree with those gentlemen, but itnat I submit is, it is not a proper convention for us to develop or allow to develop that these names should be bandied about here and severely criticised.

The hon. Member also referred to the U.K. High Commissioner because

what he had said somewhere in >.ras. I regret that he referred to him also in this connection because the U.K. High Commissioner cannot, in the nature of things, reply or say anything. Speaking from memory, I do not think the United Kingdom High Commissioner said anything to which one can take exception on the diplomatic plane. One may not agree with what he said. That is a different matter. And also remember that very often these foreign ambassadors and others do not say anything suo molu. You may say pressmen surround them and put questions to them and they have to reply on the spur of the moment; and then one takes that reply out of the context, when it is not a very considered statement and when it is only something said in answer to a particular question. Therefore, I do suggest that this type of criticism of diplomats—or indeed of anyone else- normally should not be made. Of course, if something is said, one cannot go about criticising newspaper editors, columnists, etc. That is their job in life, and for this House to enter the lists with columnists of newspapers hardly seems to me proper. Of course, if somebody, Indian or foreigner, misbehaves greatly, it is left to this House or any Member to bring it to the notice of this House for us to consider it. But this kind of criticism, of calling anybody names, stooges, etc., does not bring that atmosphere of quiet consideration which normally, I submit, should prevail in this House.

• Shri B. C. GHOSE: I would like the Prime Minister to be a little less rigid about interpretation of this Ke-solution and to say something about Kashmir and Indo-Pakistan relations.

SHRI JAWAHARLAL NEHRU: Yes, I shall deal with Indo-Pakistan relations. They depended, apart from the general background, on three or four issue's—Kashmir, canal waters, evacuee property. There are

other problems but they are not important. Now, for the last many months, there has been some kind of correspondence going on between the Prime Minister of Pakistan and me with regard to these various issues. Much has happened since then. The House will remember the fact that the United States aid to Pakistan produced a new situation and the course of our correspondence in regard to various issues was suddenly affected by it. I informed the Prime Minister of Pakistan that this new situation had arisen and we could not carry on those talks on that old basis. Not that the talks should not continue. I said, let us consider them, but certain facts that were presumed to prevail could no longer be presumed, because the whole balance in regard to our relations was likely to shift. That affected more particularly the Kashmir problem. There the matter rests. We have exchanged letters on that and only, I think, about a month ago I received his last letter, to which about a week ago I sent a reply.

In regard to the evacuee property problem, I am afraid my enthusiasm has been quite frustrated, even more so than in regard to any other problem. Only recently I reminded the Prime Minister of. Pakistan that my last letter to him in regard to the evacuee property problem was dated 7th May 1954, and that it had not been replied to for some months now.

In regard to the canal waters issue, I think towards the end of 1951 the President of the World Bank came to India and talked to us. and in Pakistan talked to the then Prime Minister, Mr. Liaquat Ali Khan, and suggested that the World Bank might perhaps help in solving this issue. We said we were willing and then these talks started in 1952 more than two and a half years ago. At that time it was understood—that was the impi'ession that I gathered from a talk with Mr. Black-that the World Bank's talks would last about

six months, just on the broad issues, and they would then, if an agreement was arrived at, continue with a further detailed exploration. Well, the six months were extended to a year; and the year became two years and two and a half years. We did not arrive at any agreement with Pakistan in regard to the canal waters issue. I would remind the House that our position all along was that there was quite enough water to go round. There it is only a question of proper distribution of that water, and maybe the erection of certain canals, link canals, reservoirs, etc. Pakistan did not fully accept that. I would also like to remind the House that on 4th May 1948 an agreement was arrived at between Pakistan and us, which laid down that regardless of the legal aspects of the question and without giving up our legal positions—Pakistan and ourselves—we agreed thaf India could gradually take more water out of those canals for its own use, provided it gave to Pakistan enough time to build up its link canals, etc., so that she may not suffer. We declared that it was not our wish to make the Pakistan agriculturists suffer. That would be disastrous ior us. It was agreed that we should take that water gradually. As a matter of [act, during these six and a half years we have not taken any water, or hardly any. So the World Bank considered this matter and ultimatelybecause we could not come to an agreementproduced a proposal which they sent to both parties. Broadly speaking, the -proposal was that the waters of some of the rivers should be reserved for India and some of the waters should be given to Pakistan, subject to minor modifications. Also, it was suggested that India should pay a considerable sum of money to enable Pakistan to build up those canals and other schemes to get additional water. This must have been, I think, round about March this vear-maybe earlier, in February. Well, that cast a heavy burden upon us. financial and other. However, we decided to accept the general principle and have it worked

i from one approach to it, whether that is

[Shri Jawaharlal Nehru.j out in detail. Pakistan did not ac- i eept it. They sent a reply which was , tantamount to rejection, although they wanted further information. Therefore, there was some further correspondence, and ultimately we pointed out to the Bank their rejecting this. We are prepared to continue talks on this basis further. But we gave the Bank a notice, and we gave Pakistan a notice, a formal notice, of something that we had told them previously. many times informally, that is, that we were no longer bound by thg assurance we had given at the time of the reference the Bank-the assurance that we would not lessen the supply of water. We said, "We go back to our agreement of 1948." Not that we are going to lessen it, but we said it was open to us to choose. At that time the Bhakra canal was opened. As a mat- I ter of fact, we have not lessened the er all this time, and we have even allowed this whole season to go without taking water, which we could have done through the new Bhakra canal-to the detriment of the nearby agriculturists. But we were waiting for it. Well, the position was that we had accepted the proposals of the World Bank, although Pakistan had practically not accepted them. They wanted all kinds of explanations. They have now, in a sense, accepted them with some kind of proviso that if it does not work out i well, the matter would be reconsidered and the question reviewed. Anyhow, we hope that on the basis of the World Bank proposals further -consideration will take place. I understand that representatives of the World Bank will be coming here in some weeks' time—I think, in the beginning of October—to consider specially an ad hoc agreement between the two countries, apart from a permanent agreement, so that this Bhakra canal, supplies of water, etc., will have to be considered.

Well, I mentioned three matters. One matter which I might mention

bout this meeting at Baguio—the South-East Asian Conference. Now,

within the terms of the Charter or not, I am not going into the legal or constitutional issue. But it does seem to me that the provision some regional organisation that the Charter gave us can hardly be applied to these types of organisa-that have grown up, whether it is NATO or whether it is SEATO. I am not, for the moment, referring to Ihe strict legal interpretation of the North Atlantic Treaty Organisation. If I may say so, it spreads out and becomes something different from what it was. That is one aspect. Then there is another aspect—the SEATO. It has been pointed out by Mr. Krishna Menon that it is not merely a treaty of some countries promising to do something to each other, whether it is a military alliance or anything else. But hardly does a treaty of some countries do something to other countries to protect them. This is very odd. It is rather a new conception of two countries coming together and discussing what they will do to a third country or a fourth eountry. So, here, one of the basic things of the Geneva Conference was-again I am not interpreting it strictly legally—that these Indochina countries should remain neutral, should net go this way or that way. That is a very vital thing. In fact, the Geneva Conference almost broke down on that issue. On the one side, let us see the French. The allies of France could not 12 NOON tolerate the p_{0SS}ibility of

those countries being used against them in future. On the other side, China could not tolerate those countries being used against China— as bases or anything. So, the only way out of that difficulty was for those countries not to be used by this group or that group. That is the basic thing. Now, if anything is done which affects that basic position of Indo-China as a neutral area, the whole conception behind the Geneva Conference decisions is

shaken. And I do not know what the South-East Asian Conference might or might not do. But if it does something which shakes that impression, it shakes the basis of the agreement to some extent, not only psychologically, but practically also. As I said, this conception of countries agreeing to protect the ottier countries, • whether the other countries want it oi* not, is, if I may say so, an old conception, which lasted at the time of the first World War.

lin there is another interesting thing. Suppose • there is some kind of a military alliance. Then the result is that some of the effect of the other alliances that might exist is spread out on the other countries ning. I do not know if I have made myself clear. There may be, let us say, an agreement by the 'United States to give military aid to Pakistan. There may be another agreement about military aid to some other country. Now. if in the South-East Asian Organisation it takes a military shape, and if there is a common pool, then those separate alliances and agreements also affect the common pool and produce new difficulties. It is rather difficult, I say, io discuss this matter, because one discusses in the air. One does not know what the Baguio Conference might or might not decide. I am. therefore, merely pointing out to the House the problems that arise, the difficulties that arise, and arise unnecessarily, at this stage when we have made some progress towards improving the atmosphere of South-East Asia and the world.

JANAB M. MUHAMMAD ISMAIL SAHEB (Madras): Mr. Deputy Chairman. there seems to be a similarity between the Resolution before the House and the one which was moved and passed a little while ago. On the previous motion. I wanted to -say that every section of the people

the country, irrespective of i considerations, heartily supported and endorsed the foreign policy adumbrated and pursued by the Prime Minister and the Government of India, whether it be with regard to the power blocs in the world or Pakistan or Indo-China. Korea or French possessions or any question relating to the Portuguese territories.

;e the people know, and are fully convinced, that the policy pursued by the Government of India is based upon the establishment, firm though gi-adual. of peace and goodwill in the world and justice to all

■.untries and parties concerned. The people, as a matter of fact, are pleased with the results that have accrued so far in certain spheres in which this policy had occasion to

Now, coming to this question of American aid to Pakistan, it has, as was stated by the Prime Minister, become a matter of past history, but since this question agitated the minds of the people of India at a time when this question was fresh and since it continues to affect the ideas of the people here. I think, one or two words from me would not be irrelevant or out-of-date. Pakistan is, of course, an independent and sovereign State. Nobody disputes that fact. That country is free to follow her own policies and she is the master of her affairs in her own country, but then it is also understandable that in the management of her own affairs it is necessary that she should so do things that it would not encroach upon the lights and interests of other countries, particularly her neighbours. Now, this alliance or pact sets in motion the process of the old colonialism again. Our country emerged from the tent-of colonialism and imperialism only recently. So also did Pakistan, and now for us to be confronted with the same process once again is really a very sad affair. In the olden days colonialism started in the same way as it is being sought to be started now. They began with some trade relations, trade concessions, and then with alliances and so on. Particularly when a weaker country seeks aid

[Janab M. Muhammad Ismail Saheb.J

from a stronger country, she necessarily comes in course of time under the control of the stronger country. There is no escaping from that fact, and if that stronger country, is involved in war, the weaker country also has necessarily to take part in that war. And when that weaker country happens to be the neighbour of another country, that neighbouring country has every right to be perturbed over that eventuality. That is the rational explanation of the anxiety of India over this matter. Therefore, it cannot be said that our country-India-is interfering unnecessarily and unjustifiably in a matter concerning only her neighbour. This is a matter over which the whole world is agitated today. Colonialism or imperialism or whatever you may call it is now being considered to be a dying force in the world. That being so, our neighbour, we are anxious, should not indulge in setting in motion that process once again. Whatever happens, I only want to say that every section of the people of this country, whether they be rich or poor, whether they be Hindus, Muslims or Christians, will be behind the Government solidly in whatever action they may take in this »connection. This Resolution was said, by the Prime Minister, to be out of date today. There is a reason for it, of course, but what I thought was that this Resolution did not want a conference to be convened for the purpose of adumbrating a foreign policy and pressing it upon the Government of India. This Resolution, if anything, only attempts to strengthen the hands of the Government in any action, any step, they may propose to take in this connection. Therefore, I think there is no harm in this Resolution being accepted by the House. Once again I want to say that whatever may be the step that the Government is obliged to take, whatever be the policy which it is compelled to pursue in this connection, every section of the people of this country will be behind the Government solidly and firmly.

SHRI H. P. SAKSENA (Uttar Pradesh): Sir, I rise to speak on the Resolution moved long long ago Oy m.y hon. friend, Mr. Mathur. At the outset, I may tell him that the Resolution has now become rather stale, and stale food, as we all know, causes indigestion. Therefore, it will not be proper for him to press this Resolution any further for the consideration of the House. This time may be better utilised in some other way.

Now, so far as the Resolution itself is concerned. I was surprised to read the wording of it: "This Council is of opinion that Government should invite a convention of the leaders of different political parties and prominent independents in the country..." To me it appears that this is the thing that the Government of India is doing almost every day of the year, in one part of the country or another. There are legislatures in all parts of the country, and there people of different political parties and prominent independents like my hon. friends. Dr. Mudaliar and Dr. Kunzru, meet and discuss things including of course the U.S.-Pakistan Military Aid Pact. The U.S. Military aid to Pakistan has been discussed several times in this House as well as in the State Legislatures. So far as calling of conventions is concerned, they are being held almost daily and therefore this contemplated convention will serve no useful purpose.

So far as the military aid itself is concerned. I am not at all disturbed about it. If our neighbour, Pakistan, which is unfortunately very much inexperienced up till now, deci * take military aid from an imperialist country like the U.S.A., we can only express our sympathy, our pity, for our neighbour, but we cannot prevent her from doing it. The best that we' can do is to keep cool and to desist from taking action like that ourselves. You will remember that the U. S. President offered similar military aid to India and tried to drag us also into his newly invented trap, but vigilant as we were, the statesmen that our

leaders are, we refused the aid point blank and told him that, when we had condemned a thing like that in the case of our • neighbour, we could not agree ourselves to receive that sort of aid. When it was wrong for Pakistan to accept military aid from the United States of America, we said, it would be equally wrong for us to accept it and, therefore, we did nothing of the sort. So to my mind there is no necessity for discussing this thing which is now almost forgotten. It has had no very material and destructive effect on our country. We are vigilant, we are cautious, we are careful, we know, we know what stuff Pakistan is made of, we know what the trick of the U.S.A.—to take into its protection almost all the countries of the world—is. There is a tug of war going on between two blocs led by Russia and America but then we, as the world knows, have got our own independent way of thinking, independent way of action and, therefore, we don't mind what others do. I would therefore suggest to my hon. friend Mr. Mathur to withdraw the Resolution which is neither here nor there.

SHRI S. MAHANTY (Orissa): Mr. Deputy Chairman, I rise to support the Resolution of my much esteemed friend, Mr. Mathur. Now I have failed to understand why the hon. Prime Minister could not see his way to accept this most innocuous Resolution.

SHM GOVINDA REDDY (Mysore): Does it serve any purpose now?

SHRI S. MAHANTY: I am coming to it. What it seeks is this. It seeks in its essentials that the foreign policy of India should not be the policy of a party to be announced in public meetings or market places. It should be a policy which will reflect the maximum measure of agreement. In other words, the Resolution aims at making our foreign policy, the policy of the nation. It should have the vitality of the agreed policy of the nation so that it can be pursued very «ffectively. Now, the hon. Prime

43 RSD

Minister contended that this Resolution is out of date. Probably he laid undue emphasis on the wording of the Resolution wherein "proposed military aid by the U.S.A. to Pakistan" has been stated categorically. Now, of course, it is an apparent fact but certain contingencies have accrued and have been accruing from that U.S. grant of military aid to Pakistan. It is a continuous process. Therefore, it has been mentioned in this Resolution "situation arising out of the proposed military aid by the U.S.A. to Pakistan." Now we are all aware of how the balance of power has been changed in Asia with Pakistan playing a very leading role in the Middle East under the aegis of the U.S.A. Really we have been left in the lurch. We have many outstanding problems to solve.

In this context, it pains me to confess that the foreign policy that has been pursued by the Government of India is at its best a policy pursued by a party and at its dictated worst, a policy by an individual. I may here cite illustrations. certain Now newspaper-readers must have been aware how hotly the Indo-Burmese rice deal being debated in the Parliament of Burma. It is being debated there but we finalized the deal behind the back of The Food Minister comes Parliament. blooming morning and lays a one paper on the Table and congratulates himself over a deal that he has entered with Burma. Now let us go to U.S.A. The question of foreign aid to India was being debated for weeks both in the Senate and in the House Representatives. It was being debated there and various view-points were presented as to whether the foreign aid should be given to India or not. That was a very humiliating debate, so far as India is concerned; but I ask in all fairness, in all seriousness—let the hon. Members disabuse their mind of all party affiliations— 'Was it ever discussed in this Parliament? Was any opportunity ever afforded to this Parliament to decide whether we should accept the various financial aids from the U.S.A. or not?

[Shri Mahanty.] Similarly, Indo-Ceylon No. rela tions. This question is being debated hotly—in the Ceylonese Par -very liament, but not so in India. There fore, I venture to suggest that, at its worst, the Indian foreign policy is a policy dictated by an individual and, at its best, it is a policy dictated or dittoed by a party and announced from the ramparts of the Red Fort or in public places. The hon, the Prime Minister asked, "What do we propose?" He asked, "Do you suggest that we should convene a conference?" ~<5f course, yes. What we intend is that it should be a conference not in the Ramlila grounds but in camera. Why do you consider that it is undesirable? Now, if I want to go and multiply instances, I can go on but the several instances that I have cited will be enough to convince the House that being this Parliament is given pre cious little chance to discuss many arise out of important issues which foreign policy. Now what happened? A lot of things have been said on Indo-China. I also share the glory that is ours. But what after all this Geneva Conference of which so much has been said? Public memory is proverbially short. Every one has managed to forget that after Berlin Conference, between cessation of the Berlin Conference and the initiation of the Geneva Confer ence, our Prime Minister.....

MR. DEPUTY CHAIRMAN: Mr. Mahanty, again you are going astray. The Resolution is on American military aid to Pakistan.

SHRI B. K. P. SINHA: I am afraid, they will do the same in the proposed conference.

SHRI S. MAHANTY: I am coming to it. All these situations arise out of U.S. military aid to Pakistan.

MR. DEPUTY CHAIRMAN: You must be relevant.

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. I

CHANDA): YOU could have said all this yesterday.

SHRI S. MAHANTY: I am coming to it. It is not good to be impatient. You must first listen to me.

MR. DEPUTY CHAIRMAN: I want you to be relevant. Please speak on the Resolution.

SHRI S. MAHANTY: I know my responsibilities. If I am irrelevant yoii can call me to order. The policy which is being pursued in respect of Indo-China or the Geneva Conference was never referred to Parliament nor was it even referred to the Congress Parliamentary Party which only knows how to vote. Therefore, most humbly I venture to suggest that the foreign policy should have the vitality of a unified nation, so that it can be effectively pursued by the hon. the Prime Minister. We don't want to stand in his way-let us not be misunderstood as standing in his way-we want to give him all our moral support. Therefore, with all humility I say that all that this Resolution seeks is that In order that our foreign policy may be fruitful, may be effective, may be vital it should be the foreign policy of a natio(a by taking into account various points of view of various parties but not of a party or that of an individual. With these remarks I commend this Resolution to the House for its approval.

سردار بدهه سنگه (جمون ایند کشمیر): جناب تپتی چیرمین صاحب! یه جو ریزولیشن پیش کیا گیا هے اس سے بحوائے اس کے که معامله سلجهے اور کوئی مفید نتیجه نکلے کئی قسم کی خطرناک پیچهدگیاں پیدا هونے کا احتمال هے - اس وقت تک اس مسئله کے اوپر تمام پارتیوں کے لیدران اور اندیپندنت معزز ممبران نے اپنی اپنی رائے دی هے اور

این- او - نے بھی ایک طرح سے ھار کر کہدیا ہے که آپس میں فیصله کر لو -

ابهی آنریبل پرائم منستر جواهر لال جي نے بتايا كه كس حد تك ولا اس معاملت کو صلم سے حل کرنے کے حق میں هیں - لیکن آج بھی اس وقت بھی دوسری طرف سے جهاد کا نعرہ لکایا جا رہا ہے۔ اور خوف و هراس سے ملک کو تیار کیا جا رہا ہے اور کہا جا رہا ہے که کشبیر پر حمله کرینگے کشبیر کو لیکر رهیں گے۔ کشبیر کے بغیر پاکستان کسی کام کا نہیں ہے جب کہبی بھی وہاں کسی قسم کی کرائسس هوتی ہے تو وھاں کے مذسترس اور وھاں کے کرمچاری وهاں کی گورنبلٹ کو بچانے کے لیے فوراً کشمیر کی آنیوالی جلگ کا اعقن کر دبیتے هیں اور جنگ کی آواز بلند کرتے رہتے ھیں - تاکه عوام کی توجه اصل مسئله سے هٿ جائے۔

اب سوال پيدا يه هوتا هے كه اکر اس طرم کا کوئی کلوینش بنایا جائے تو وہ کیا فیصلہ کرے کا - هم نے درخواست کی که هم پر حمله هوا هے هم نہتے مارے جا رهے هيں تهاه ولا برباد هو رهے هيں هماري امداد کی جائے ہم نے با کسی شرط کو لگائے ایکسیشن کیا یعنی الحاق كها - أور أس وقت هماري ریاست کی چتنی باونڈری تھی کوھانه تک گوهی حبیب الله تک ولا ساری

شاید هی کوئی بات ۱۶ گئی هو جو كه تسكشن مهن نهين آئي هو – جهان گورنمدنت آف اندیا کی فار*ن* پالیسی پر مختلف خیالات کا اظهار کیا جاتا ہے وہاں کشبیر کا مسئلہ ایک مختلف نوعیت کا ہے - اسکی بالكل الگ صورت هے - يو - اين - او -میں یہ مسئلہ صرف اس لئے لایا گیا تھا کہ قبائلیوں کو پاکستان نے اپنی ملتری ایت دے کر نہتے کشمیریوں کے اوپر جو جارحانہ حملہ کرنے کے لئے بھیجا تھا اسے روکا جائے کیونکھ أنهوں نے وہاں قتل عام کیا اور خوں . خرابه کیا - جو کچه هوا وه آپ سب کو معلوم نے اور یا کوئی پرانی هستری نہیں هے بلکه یه چیز اب بھی تازہ ہے - آبھی وہ سلسلہ پھر سے 🕈 جنگ کی باتوں کا چل رہا ہے ایک طرح سے جلگ جاری ہے کو سیز فائر الدُن عارضي بن گدُي هے - مگر سیز فائر لائن کے دونوں طرف هو وقت توپیس اور بلدوقیں بھری ھوئی تیار رہتی ہیں۔ لیے پاکستان کے پرائم منستر نے تسلیم کیا ہے اور یہ روز روشن کی طرح ظاهر ہے کہ دونوں طرف توپیں اور بندوقیں بهری هوئی تیار هیں - کوئی قطعی فيصله ابهى تک نهيں هوا هے اور کوئی قطعی بات چیت ابھی طے نہیں ھوئی ھے - یہ مسئلہ ریسے کا ویسا هی اب بهی چل رها هے - یو

پرانی باتوں کی بنا پر بات چیت كرنا الحاصل هے ليكن بارها ميں اپنی کئی سپیچوں میں کہہ چکا ھوں کہ گورنمنت آف انڈیا نے بھی کچھ کیٹیینٹ هم لوگوں سے کیا هے -که جو ۲۸ هزار مربع میل رقبه پاکستان میں ادھر چلا گیا ہے اور دس لاکه انسان جو که وهان بهیج بکری کی طرح اس کے قبضہ میں چلے گے هیں ان کے لئے بھی آپ نے اور هم نے وعدہ کیا ہے کہ هم ایک ایک انه زمین واپس لیکر رهین گے اور لیں گے - هم اب تک اس وعدة ايفائي كا انتظار كر رهے هيي -

اب سوال يه پيدا هوتا هے كه اس معاملة كو يو - اين - او- سے واپس لیں یا انتظار کریں - آپ نے درخواست کی تھی که دوسرے ملک والے نے حملة كيا هے اس لئے اس كو روكا جائے - لیکن یو - این - او- نے اس بارے میں اب تک کوئی فیصله نہیں کیا اور هم قطعی طور پر مایوس هو چکے هيں - آج سے نهيں بلکه کٹی سال سے دنیا دیکھ رھی ھے کہ انصاف کرنا تو دور رها ایک محجرم كوه ايك ظالم كو قاتل كوه چور كوه دَاكو كو، قتل اور خون كرنے والے كو اور جس پر خونریزی کی گئی هے جو قتل کیا گیا ہے جسکا خون کیا گیا ہے جو بے گذاہ مارا گیا ہے اور جو مظلوم ہے ان دونوں کو ایک

[سردار بدهه سلكه]

کی ساری هم نے کہا کہ آپ کی ھے اور اسکا آپ دیفینس کریں - ھم نے کوئی شرط نهیس لکائی اور وه هماوا يكا التحاق تها - ماونتبيتن صاحب نے کہا کہ تھیک ہے ہم آ رہے میں اور تمہاری مدد کریں گے لیکن هماری خواهش هے که جب کبھی ریدرس واپس چلے جائیں یا جب ان کو وہاں سے نکال دیا جائے ، جو لوگ ایے گھروں سے چلے گئے وہ واپس آ جائيس اور امن قائم هو جائے تو پھر اس بارے میں رائے ليلي جائے - هماري يه خواهه نهيو تھی اور هم نے ایسا کبھی نہیں كها تها ليكن لرة ماونتبيتن صاحب آپ جانتے هیں که انگریزوں کی پالیسی کو چلا رہے تھے اس لئے انہوں نے ایسا کہدیا۔ هم بار بار قهة چکے میں که هماری یه خواهس نہیں ہے اور نه تھی اور اب تو هماری کانستی تیونت اسمبلی نے بھی یہ فیصلہ کیا ہے کہ ہمارا ية الحاق مكمل هـ اثل هـ - مين مانتا [هون که جو یه پرائم منستر صاحب کی طرف سے کہا جاتا ہے که همارا کمتمینت هے تو تهیک هے -پلدت جواهر لال نهرو همارے شاندار پرائم منستر هيي - همارا ملک هندوستان بوا شاندار هے - اور جو وعدہ آپکا ھے اس پر آپکو قائم رھنا چاهیئے - مگر حالات بدل چکے هیں -

هی سطم پر رکه دیا ہے۔ میں نهیں سمجهتا که یو- این- او- کیسی عدالت هے - اس عدالت يو آپ بهروسة ركهتے هيں - هم تو اس سے تطعی مایوس هو گئے هیں - اس کو اتغی بھی جرات نہیں ہوئی کہ وہ کہہ سکے که پاکستان نے حمله کیا ھے۔ ذکسن صاحب وہاں کے جم تھے انہوں نے تحقیقات کی اور صاف صاف لفظوں میں کہت دیا که پاکستان قصوروار ھے اس نے حمله کیا ھے اس کی زیادتی ہے - لیکن پھر بھی كوئى ايكشن نهين ليا گيا - دنيا جانتی هے که امریکه جدهر چاهے ادهر يو- اين- او- كو گهما ديتا هے - وهاں اس کا طوطی ہول رہا ھے۔ یه بهی کوئی عدالت هے - جب اب تک ہو۔ ایس- او- اس بارے میں کوئی قطعی فیصله نهیں کر سکی تو اب همیں ہو- این- او- پر کوئی اعتبار نهيي - گورنمنت آف انديا اس سوال کو یو- این- او- کے پاس لے گئی تھی اور اس سے کہا کہ پاکستان کو روکو -ليكن كنچه نهين هوا اور پاكستان ھمکو برابر دھمکی دے رہا ہے ھم تباه م برباد هوئے اور اب تک دار بدر هو رهے هيں - ميں نيشلل کانفرنس کے سبو کی حیثیت سے هى نهين بول رها هون بلكه مين خود معه لواحقین تباه و برباد هو كيا هون - همارا كهر جائداد ياكستان میں ہے - اس ریاست میں میرا

کوئی گھر نہیں ہے۔ میری ایک انیم بھی زمین یا کوئی بھی گھر بھارت میں نہیں ھے۔ پاکستان اُ لاکھوں روپے کی میری، میرے رشته فاروں اور میری لوکی کی اور دیگر هزاروں هم وطن بهائيون کي جائدادين تهين -لیکن هم سے کہا جاتا هے که انتظار کروهم دیکهینگے - یه مسئله ایک انترنیشدل مسئله بن گیا هے اور هم أهسته آهسته صلم سے اور سمجھوته سے بات کریں گے۔ تھیک ھے ھم بهروسه کو چکے هيں اور ايے پرائم منستر پر پورا بهروسه کرتے هیں۔ جب هم نے ایک دفعه سوچ سمجه کر گورنمنت آف اندیا سے ایکسیشن کر لیا ہے تو هم کو آپکے حکم یا مشورہ اور آیکے ساتھ معاهدہ کے مطابق قانون کو ماننا هے اور آپکے ساتھ چلفا ھے - لیکن آپ دیکھیں که مهرپوره مظفرآباد اور کوتلی وغیره لا جو سارا کا سارا ۲۸ هؤار مربع سيال كا علاقة چلا كيا هے اور وهال سے جو دو لاکھ رفیوجی بن کر آئے هیں جلکا کوئی گهر نہیں ہے جنکے پاس کوئی پیسه نہیں ہے انکو ایک پیسه معاوضة نہیں ملا ان کے بارے میں کیا کرنا ہے ? هم سے کہتے هیں که انتظار کرو - نو آپ اسطرح کا کدوینشن بنا كو كيا فيصله كرائينگے - كچه سمجه مين نهين أنا - امريكه ايد ديتا هے تو ديئے "دو ليكن آپكو باخبر رهنا جاهيئے - دوست دشمن

میں کوئی اپوزیشن نہیں ہے۔ اس مسئلہ پر کوئی مختلف رائے نہیں ہے۔ مم اپوزیشن والوں کے بھی بوے احصائدت ھیں که آپکو ھدارا درد ہے اور ھداری مصیبتوں کا آپکو احصائ ہے۔ تو صاف بات کے لئے احصائ کو راپس لیا جائے۔ اس بو آپ سب لوگ زور دیں که گورندت آف انتیا پاکستان کو نوٹس کیدے که مہربانی کر کے آپ چلے دیدے کا مہربانی کر کے آپ جائے۔

هم في ساري رياست كا ايكسيشن کیا ہے - لیکن ۴۸ ہزار سربع میل کا رتبہ پاکستان میں چا کیا ہے۔ مدلاً اس کا قبضه ہے ولا اسے هشم کر کے بیٹھا ہوا ہے۔ سوکالڈ آزاد کشبیر کا تو محصض نام ھی ھے ورثہ اسے کسی ملک نے بلکہ خود پاکستان ئے بھی ر*یکگلائ*ز نہیں کیا <u>ہے</u>۔ امريكه كلكت مهن اذے بنا رها هے -دوسری جگه بهی ادے بنا رہا ہے۔ أمريكة كى مدن سے پاكستان ھماری ریاست میں چار میل ہے دو سومیل تک کهسا هوا ادے بنا رها ہے۔ کلکت کا ادّا دراصل امریکت کی مدد سے بنا رکھا ہے جو رشیا (روس) کی حدود کے تردیک ہے۔ ا کل همارے لرنیڈ منبر ڈاکٹر امبیدکر صاحب نے کہا که گورنیات آف إنديها بانهال كشير مين جو ثنل

اس [سردار بدهه سلکه]

نهیں کا بهیه کهل گیا هے کها جاتا هے که

برے کوئی ایت کیوں نه لے - هر کوئی لیکا

درد لیکن خطرناک نتائج کا سامنا کرنا

آپکو هرگ هم کو با خبر رهنا چاهیئے
کے لئے امریکه نے جو ایت دبی هے وہ دراصل

او سے کشمیر کو هرپ کرنے کے لئے دبی هے -
اور ظاهر هے که کشیور پر حمله

کرنے اور زیادہ ظلم اور کشت و خون کرنے کو لئے دی ھے اس لئے ھم سب کو تھار بر تھار رھنا چاھیئے۔ جب ھم نے گررنمائٹ آف انڈیا کے ساتھ ایکسیشن کیا ھے تو گررنمائٹ آف انڈیا کے آف انڈیا کے تمام لوگوں کو صرف ھمارے لئے ھی نہیں بلکھ

لئے اپنی سلطنت کو قائم رکھنے کے لئے پوری طرح سے تیار رہنا چاہیئے کے میری سبجہ میں نہیں آتا کہ آپ کنوینشن کیا

اپنی شان عزت و وقار قائم رکھنے کے

نیصله کریکا - ارر اسکی کیا قدر و قیمت هوگی -

بات صاف هے که یو- این- او سے مقدمه واپس لو اور پاکستان کو نوتس دو که حدود ریاست میں تہیرنے کی تمہاری کوئی ضرورت نہیں هے واپس ایے ملک میں چاہے جاؤ سیبورت کرتے هیں پرائم منستر کی عزت کرتے هیں اور اس معامله میں جتنے اپرزیشن والے هیں سب ان

ھین - کشمیر کے اندر امریکہ اور دوسرے ملک جو بھی کر رہے ھیں ان کے بارے میں روس اور چین کو اچھی طرح سے معلومات حاصل هیں - یه ان ملکوں کی حرکتوں کو اچھی طرح سے جانتے ھیں اور واچ کرتے هيں - وہ امن يسند لوگ ھیں - جنگ کے خلاف ھیں وہ کسی سے لوائی کرنا نہیں چاھتے جب تک که انکی آزادی پر کوئی آنچ نهٔ آجائے یا ان کی سر زمین پر کوئی خطره نه هو - پاکستان کو امریکه سے جو مدد مل رهی هے اس سے هندوستان چین اور روس کو جو خطری هو سکتا هے اس سے یہ لوگ بیخبر نہیں هیں - دنیا کی کوئی طاقت روس اور چین کو ایٹے بحجاؤ کے حق کے استعمال سے نہیں روک سکتی ھے۔ وہ ایے متصفط و بحچاؤ کے بارے میں بے خبر نہیں ھیں - ھمارا ان کے ساتھ دوستانہ تعلق ہے۔ وہ نہیں چاھتے اور نہ ھم چاھتے ھیں کھ اس وقت کسی قسم کی غلط فہمی یا دشمنی دنیا میں پہیل جائے اور جنگ کی صورت بن جائے - مگر همارے امدیدکر صاحب نے کل اس ھاؤس کے اندر جو تقویر کی اس سے یہ معلوم ہوتا تھا کہ وہ امریکہ اور برتین کی یعنی سامراج وادیوں کی نمائندگی کر رہے ھیں - ھمارے، امبیدکر صاحب نے جو کہ ایک هدوستانی هیں جنکے دل میں

بنا رهی هے وہ بری بھاری غلطی ھے۔ میں کہتا موں کہ جب تک بهارت کا ایک بهی آدسی قائم رهے گا ولا پرائم منستر اور گورنسنت آف اندیا کو خواج تحصین دے کا که انہوں نے ایک بہتری کا کام کیا ھے۔ راس کماری سے لیکر لدائم و گلگت تک راسته آسان بنانے کے لئے ایک تَقل کیا اگر ریلوے لائن بھی بقا لهي تو اچها هے ديفيلس كيلئے ان کاموں کی اشد ضرورت ہے۔ داکتر امبیدکر صاحب نے کہا کہ اس ٹنل کے بن جانے سے بڑی گر بڑی هو جائے گی -. انہیں رشیا کی فکو هو گئی که وه اس راسته سے پتهانکوت تک آ سکتا هے لیکن امریکه کی فكو كبهى نهيس هوئى كه ولا كهان تک پہونیم گیا ہے۔ وہ گلگت تک پہونیے گیا ہے اور وہاں ایروڈروم بنا کر بیتها هے - رهاں اس کے هوائي جهاز آجا سكتے هيں - تو کیا روس اور چین اس بات کو جانتے نہیں - کیا وہ مودہ هیں، سو رہے ھیں - نہیں وہ سب زندہ ھیں اور هر بات کو جانتے هيں روس جانتا هے، چین جانتا هے که امریکه کیا کو رہا ہے - اور کس لئے کشمیر میں ادے بنانے کے لئے پاکستان کو ملتری امداد دے رہا ہے۔

روس اور چین اس وقت تک چپ ھیں جب تک که وہ سمجھتے ھیں کہ هم هندوستانی لن کے دوست

سردار بدهة سنكه هندوستانیوں کے لئے درد هونا چاهیئے اپنی آنکھوں سے دیکھ لیا ہے کہ کشمیر کے معاملہ میں برتین اور امریکہ یعنی سامراج وادیوں نے کس طرح سے هددوستان کی مضالفت کی ھے - کوریا میں کیا حالت پیدا کر دی _ اندو چائنا میں کس طوح سے مداخلت کی اور اب گوا میں اندر اندر سے ان لوگوں نے کیا روید اختیار کیا هوا هے - اور کیا کرنے جا رهے هيں - كيا اسپيدكر صاحب یہ چاہتے ہیں کہ ان لوگوں کا ساتھ دیا جائے۔ اور قریب کے پر اس جنگ نه چاهنے والے طاقتور دوست ملکوں سے بگار کیا جائے - اگر پاکستان نے اس گتھ جوڑ سے اپنے آپ اور تمام ايشيا كو خطرة مين قال هے تو هم ایسی غلطی کبھی نہیں کرینگے -

جب کشمیر پر پہلے پہل پادستان کی طرف سے قبائلیوں کا حملہ ہوا تو ان لوگوں کی طرف سے کہا گیا تہا کہ ہم کسی طرح کی مدن نہیں کر رہے ہیں - مگر بعد میں کئی طرح کے ہتھیار لور گولہ بارون ہماری فوجوں کے ہاتھ لگے جن سے یہ صاف ظاہر ہوتا تھا کہ ان لوگوں نے مدد کی ہے - اور پاکستان کا بھی اس میں پورا پورا ہانہ ہے -

جب یو این او میں بہارت کی طرف سے کشیر کا معاملہ پیش

کیا گیا تو ان دونوں ملکوں نے هر بات میں بھارت کی مخالفت **کی** اور نتیجه یه هوا که ابهی تک کشمیر كا مسئله يو اين او مين لتكا هوا ھے - اب رحمیں کب تک انتظار كرنًا هوكا - انتظار كرتے كرتے هم لوك مايوس هو كئے هيں - اس لئے ميں کہتا ھوں کہ یواین او سے کشمیر كا مسئله واپس لے ليا جانا چانيئے -جب تک وهاں سے اس مسئلہ کو واپس نہیں لیا جاتا تب نک ایے علاقه کو واپس لینے کا مسئله حل نہیں ہو سکتا ہے - آج پاکستان کے چاس همارے بہت سے علاقے موجود هين - ايک طرف تو يه لوگ يو این او میں کہتے هیں که پاکستان نے کشمیر پر حمله نہیں کیا ہے قبائلیوں نے حملہ کیا ہے[۔] دوسری طرف چاکستان همارے ملک کا بہت سا حصه دبائے بیتھا ہے اسکی فوجیں معم گوله بارود سيز فائر لائن پر بيتهي هيں - اگرية حملة نهيں هے توپهر کیا هے - مگر اس پر بھی پاکستان كو حملة أور نهين مانا جانا هـ-آبے پاکستان کی مدد کرنے سے امریکہ ان جگہوں پر اپنے فوجی ادے بنا وها هے - ولا صرف اس لئے که طاقت کے زور سے کشمیر کو هوپ کیا جائے۔ پاکستان بار بار هندوستان کو دشس کہتا ہے وہ بار بار یہ کہنا ہے کہ جب حک کشمیر کو نہیں نے لیا جائے گا تب تک پاکستان کی آزادی پرری

کا واقف هوں اور وهاں کے حالات جانتا هوں - اس بنا پر میں یہ باتیں کہت رہا ہوں - که امریکه کی فوجی امداد پاکستان کو ملفے کا دراصل مقصد کیا هے اسے اچھی طرح سعجه ليا جائے - جب تک بھارت کی طرف سے جموں اور کشمیر کو ریل کے ذریعہ نہیں جوڑا جاتا تب تک لوائی کے موقعوں پر ھمکو بهت پریشانیوں کا مقابلہ کرنا هوگا -

اس کے ساتھ ھی ساتھ امبیدکر صاحب نے یہ بھی کہا تھا کہ چین اور روس کی طرف سے بھی کشمیر کو خطرہ ہے - لیکن یہ دونوں ملک همارے پروسی هیں - برسوں سے همارے ان کے ساتھ اچھے تعلقات چلے آ رھے هيں - يه ملک امن پسند هيں ان کے یہ اصول کہ جنگ نہیں هونی چاهیئے - پیس (امن) رهنا چاهیئے، همارے جیسے هیں - وهاں پر مزدروں اور کسانوں کی بھلائی کے لئے کام هوتے هيں تو کسطرے سے ية مان ليا جائے كه يه لوك كشمير ے فریعہ هدوستان پر حملہ کرینگے۔ امریکہ اور پاکستان کے درمیان جو قوجى سنجهوته هوا هے اسكا أثر يه هوا هے که آج سارے پاکستان میں امریکه کی فوجیں اور فوجی سامان پہونیے رہا ہے - یہاں پر جو ریزولیوشی الیا گیا ہے که سب پارتیوں کا ایک کنویدشی پاکستان کو امریکی امداد

نهیں هوگی - کئی من چلے وهاں سے کہتے ھیں کہ اگر کشمیر کو لے لیا گیا تو پٹھانکوٹ کیا دلی کے اویر پاکستان کا جهندا آسانی سے لہرایا جا سکتا ھے۔ تو سیرا کہنا یہ ھے که اگر کشمیر هے تو هندوستان بهی قائم هے - همارے امييدكر صاحب کہتے ھیں کہ کشمیر میں ٹال نہیں بنائی جانی چاهیئے - اگر بنائی گئی تو دشمن اس کا استعمال کرلیکا ان کا اشارہ رشیا کی طرف ھے -مگر امبیدکر صاحب کو یه معلوم نہیں ہے که رشیا همارا دشمن نہیں بلکه همیں سامراج وادیوں سے خطرہ ھے اور پھر آجکل کی لوائی میں فوجيس جنگلوں اور پہاروں سيں پیدل مارچ کرتی هیں اور پیرا شوت سے بھی آ سکتی ھیں ھوائی جہازوں کو کون روک سکتا هے کیا سوکیس، ریلیں اور تنل اس لئے نه بنائے جائیں که کسی وقت دشس آ سکتا ھے - یہ کس قدر بہدی دلیل ھے ھمارے امبیدکو صاحب نے غالباً نه السه ديكها نه تبت ديكها اور نه هی کشیر کو خاص کر لارج تسترکت کی حدود کو اچھی طرح دیکھا اور سمجھا ہے - میں نے سارا کشمیر اور الرج تسترکت اور اسکی سرحدات کو دیکها هے ان سب جگهوں كا پانچ سال تك سيتلمينت سروے کے سلسلے میں دورہ کیا ہے اور میں وهاں کی حدود کی چپه چپه زمین

[سردار بدهه سنگه]

دینے پر جو صورت حال پیدا ہوگئی ھے اس پر غور کرنے کے لئے بلایا جائے - مناسب معلوم نہیں ہوتا ہے آج ضرورت اس بات کی هے که هندوستان کا بچه بچه یه کهه دے كة كشمير كا معاملة جو يواين او میں گیا ہے اس کو وہاں سے واپس لے لیا جائے کہ اس سے انصاف کی امید نہیں رهی اور یاکستان کے ساتھ کشمیر کے مسلما پر کسی قسم کی پات نه کی جائے۔ پاکستان جو همارے حصے اپنے قبضه سیس کئے ھوئے ھے ان کو جلد سے جلد آزاد كرايا جائے - همارا جو ۲۸ هزار مربع میل کا علاقه پاکستان کے قبضه میں چلا گیا ہے جب تک وہ واپس نهیں هو جاتا هے تب تک هملوگ چین سے نہیں بیٹھ سکتے - آخر كب تك هم اس طرح كي حالت مين رهیں گے۔ هم سے یہ کہا جاتا ہے که انتظار کرو جب تک که کشمیر کے مسئله کا فیصله نهین هو جاتا تب تک معاوضه نهیں مل سکتا ہے۔ همارے بہت سے لوگوں کے گھر و زمینیں پاکستان میں پری هوئی هیں اور رفيوجي بهت هي پريشان حال هيں -آخر انتظار کرنے کی کوئی حد هوتی ھے - هم نے ایک سیکولر و عالیشان حکومت و ملک کے ساتھ پورا التحاق کیا ہے وہ اسی خواهش اور یتین سے کہ همکو هر طرح کی مهملتيں

میں پھر اس ریزولیوشن کے بارے میں کہوں کا - اسوقت کنوینشن کرنے کی ضرورت نہیں ہے - بلکہ ضرورت اس بات کی ہے کہ کشیر کا مسئلہ یو این او سے ایکدم واپس لے لیا جائے اور هماری سرحد سے چار میل سے (۲++) دو سو میل تک کی دوری پر جو دشمن بيئها هوا هے اور جو هماري زمین کو قبضہ میں کئے هوئے هے سے باہر کیا جائے اور اس علاقہ کو واپس ليا جائے - وهاں پر صوف تنل هی بنانے کی ضرورت نہیں هے بلکہ لدائم و گلگت تک ریل کا سلسله بنا دیا جائے - اگر اس طرح کی کارروائی کی جائے گی تو کشمیر اور بهارت دونوں هي کا تينينس تتحفط أور مستقل سبدده مضبوط هو گا- لهذا میں محترم محرک سے

اس ریزیولیشوں کو واپس لینے کی درخواست كرتا هول اور عرض كرتا ھوں کہ جو باتیں میں نے بتلائی ھیں ان کو جاد سے جاد عمل میں لایا جائے۔

ने सरदार बध सिंह (जम्मू और काश्मीर): जनाब डिप्टो चेयरमेन साहब, यह जो रेजोल्युशन पेश किया गया है, इससे बजाय इसके कि मामला सुलझे और कोई मुफ़ीद नतोजा निकले, कई किस्म की खतरनाक पेचीदिगयां पैदा होते का एहरमाल है । इस वक्त तक इस मसले के ऊपर तमाम पार्टियों के लीडरान न्धीर इनडिपेंडेंट मुअजज मेम्बरान ने अपनी अपनी राय दो है और शायद ही कोई बात रह गई हो जो कि डिसकशन में नहीं आई हो। जहां गवर्नमेंट आफ इंडिया की फारेन पालिसो पर मस्तलिफ स्यालात का इजहार किया जाता है वहां काश्मीर का मसला एक मुस्तलिक नौवियत का है। इसकी बिलकुल अलग सुरत है। यु० एन० खो॰ में यह मसला सिर्फ इसलिये लाया गया था कि कबायलियों को पाकिस्तान ने अपनी मिलिटी एड देकर निहत्थे काश्मी-रियों के ऊपर जो जारहाना हमला करने के लियें भेजा था, उसे रोका जाय। क्योंकि उन्होंने वहां करले-आम किया और सन खराबा किया। जो कुछ हुआ वह आप सब को मालम है और यह कोई परानी हिस्दो नहीं है, बल्कि यह चीज अब भी ताजा है। अभा वह सिलसिला फिर से जांग की वातों का चल रहा है। एक तरह से जंग जारो है । गो सीज फ़ायर रुायन आर्जी बन गई है। मनर सीज फ़ायर लाइन के दोनों तरफ हर वक्त तोपें

और बन्दकों भरी हुई तैयार रहती हैं। इसे पाकिस्तान के प्राइम मिनिस्ट ने तसलीम किया है और यह रोजे रोशन की तरह जाहिर है कि दोनों तरफ तोपें सीर वन्दकों भरा हई तैयार हैं। कोई कतई फ़ैसला अभी तक नहीं हुआ है, श्रीर कोई कतई बातचीत अभा तै नहीं हुई है। यह मसला वैसे का वैस ही अब भें चल रहा है। यु० एन० ओ० ने भो एक तरह से हार कर कह दिया है कि आपस में फैसला कर लो।

to Pakistan

अभी आनरेबिल प्राइम मिनिस्टर जवोहरलाल जो ने बताया कि किस हद तक वह इस मामले को सलह से हल करने केहक में हैं। लेकिन आज भो, इस वक्त भी, दुसरी तरफ से जिहाद का नारा लगाया जा रहा है और खीक ब हरास से मुल्क को तैयार किया जा रहा है और कहा जा रहा है कि काश्मीर पर हमला करेंगे, काश्मीर को लेकर रहेंगे, काश्मीर बगैर पाकिस्तान किसी नहीं है । जब कभी भी वहां किसी किस्म को काइसेस होतो है तो वहां के मिनिस्टर्स और वहां के कर्मचारो, वहां को गवर्नमेंट को बचाने के लिये फौरन काइमोर को आने वाली जंग का ऐलान कर देते हैं और जंग को आवाज बुलंद करते रहते हैं ताकि अवाम की तवज्जह असल मसले से हट जाय।

अब सवाल यह पैदा होता है कि अगर इस तरह का कोई कन्वेंशन बनाया जाय तो वह क्या फैसला करेगा। हमने दरलास्त की कि हम पर हमला हुआ है. हम निहत्थे मारे जा रहे हैं, तबाह व बरवाद हो रहे हैं; हमारी इमदाद की जाय। हमने बिना किसी शर्त को लगाये एक् सेशन किया यानी इलहाक किया और उस वक्त हमारी रियासत की जितनी

[†]Transliteration in Devnagiri.

सरदार बुघा सिह बाउन्ड्री थी, कोहाला तक, गढ़ी हबी-बुउल्लातक, वह सारी की सारी, हमने कहा कि आप की है और इसका आप डिफ़ोंस करों, हमने कोई शर्त नहीं लगाई और वह हमारा पक्का इलहाक था। माउन्टबैटन साहब ने कहा कि ठीक है, हम आ हे हैं, और तुम्हारी मदद करेंगे; लेकिन हमारी स्वाहिस है कि जब कभी रेडर्स वापस चले जायं या जब उनको वहां से निकाल दिया जाय ; जो लोग अपने घरों से चले गये हैं वह वापस आ जायें और अमन कायम हो जायें; तो फिर इस बारे में राय ले ली जाय। हमारी यह स्वाहिस नहीं थी और हम ने ऐसाकर्भानहीं कहा **या** लेकिन लार्ड माउण्टबेटन साहब, आप जानते हैं कि अंग्रेजों की पालिसी को चला रहे थे, इसलिये उन्होंनें ऐसा कह दिया । हम बारहा कह चुके हैं कि हमारी यह स्वाहिस नहं है ग्रौर नथी। धौर अब तो हमारी कांस्टीटुएन्ट 🎏 एसेम्बली ने भी यह फैसला कियाहै कि हमारा यह इल्हाक मुक्किमल है, बटल है । मैं मानता हूं कि जो यह प्राइम मिनिस्टर साहब की तरफसे कहा जाता है कि हमारा कमिटमेंट है तो जवाहरलाल नेहरू हमारे शानदार प्राइम मिनिस्टर हैं, हमारा मृत्वः हिन्द्रतानः बड्डा शानदार और जो वायदा आपका है, उस पर आपको वायम रहना चाहिये, मगर हालात बदल चुके है। पुरानी बातों की बातचीत करना लाहासिल है। लेकिन बारहा मैं अपनी कई स्पंचों में कह चुका हूं कि गवर्नमेंट आफ

इंडिया ने भी कुछ कमिटमेंट हम लोगों से किया है कि जो अट्ठाइस हजार मुखा मील रकवा पाकिस्तान में उधर चला गया है और दस लाख इंसान जो कि वहां भेड़ वकरों की तरह उसके कब्बे में चले गये हैं उनके लिए भी आपने और हमने वादा किया है कि हम एक एक इंच जमीन वापिस ले कर रहें में और लेगें। हम अब तक इस वादा इफ़ाई का इंतजार कर रहें हैं।

अब सवाल यह पैदा होता है कि इस मामले को यु० एन० ओ० से वापस लें या इंतजार करें ? आप ने दरखास्त को थी कि दूसरे मुल्क वाले ने हमला किया है, इसलिये उसको रोका जाये, लेकिन यु० एन० ओ० ने इस बारे में अब तक कोई फ़ैसला नहीं किया। और हम कर्तई तौर पर मायस हो चुके हैं। आज से नहीं बल्कि कई साल से दनिया देख रही है कि इंसाफ़ करना तो दूर रहा; एक मुजरिम को, एक जालिम को, कातिल को, चोर को, डाक को, कल्ल और खन करने वाले को; और जिस पर खुरेजो की गई है, जो कत्ल किया गया है, जिसका खुन किया गया है, जो बेगुनाह मारा गया है और जो मजलुम है उन दोनों को एक ही सतह परव्स दिया गया है। मैं नहीं समझता कि यू० एन० ओ० कैसी अदालत है। उस अदालत पर आप भरोसा रखते हैं। हम तो उससे कतई मायूस हो गये हैं। उसको इतनीभी जुर्रत नहीं हुई कि वह कह सके कि पाकिस्तान ने हमला किया है। डिक्सन साहब वहां के जज थे, उन्होंने तहक्रीक़ात की और साफ़ साफ़ लपजों में कह दिया कि पाकिस्तान कसूरवार है, उसने हमला किया है, दसकी ज्यादती है। लेकिन फिर भी कोई •647

ऐक्शन नहीं लिया भगया है । दनिया जानती है कि अमेरिका जिथर चाहे उधर यु० एन० ओ० को घुमा देता है। वहाँ उसकी तती बोल रही है। यह भी कोई अदालत है। अब तक यु० एन० ओ० इस वारे में कोई कतई फ़ैसला नहीं कर सकी तो अब हमें यु० एन० ओ० पर कोई एतबार नहीं । गवर्नमेंट आफ़ इंडिया इस सवाल को यु० एन० स्रो० के पास ले गई थी और उससे कहा था कि पाकिस्तान को रोको। लेकिन कुछ नहीं हुआ और पाकिस्तान हमको बराबर धमकी दे रहा है। हम तबाह व वरवाद हये, और अब तक दर बदर हो रहे हैं। मैं नेंशनल कांक्रेंस के मेम्बर क हैसियत से ही नहीं बोल रहा हूं बल्कि मैं खुद मये लवाहकीन तबाह व बरबाद हो गया हं। हमारा घर जायदाद पाकिस्तान में है। इस रियासत में मेरा कोई घर नहीं है। मेरी एक इंव भी जमीन या कोई भी घर भारत में नहीं है। पाकिस्तान में लाखों रूपयों की मेरी, मेरे रिश्तेदारों की और मेरी लड़की की, और दीगर हजारों हम वतन भाइयों की जायदादें थीं। लेकिन हम से कहा जाता है कि इंतजार करो, हम देखेंगे यह मसला एक इंटरनेशनल मसला बन गया है और हम आहिस्ता आहिस्ता सुलह से और समझौता से बात करेंगे। ठीक है, हम भरोसा कर च के हें और अपने प्राइम मिनिस्टर पर परा भरोसा करते हैं। जब हमने एक दक्षा सोच समझ कर गवर्नमेंट आफ़ इंडिया से एक्सेशन कर लिया है .तो हमको आप के हक्म या मशविरे, ग्रीर ग्रापके साथ मुआहिदे के मुताबिक कानुन को मानना है और आपके साथ चलना है। लेकिन आप देखें कि मीरपुर मुजफ्फराबाद और कोटली वगैरा का जो सारा का सारा

अट्टाईस हजार मुख्बा मील का इलाका चला गया है और वहां से जो दो लाख रिक्यजी बन कर आये हैं, जिनका कोई घर नहीं, जिनके पास कोई पैसा नहीं है, उनको एक पैसा मुआविजा नहीं मिला। उनके बारे में क्या करना है ? हमसे कहते हैं कि इंतजार करो तो आप इस तरह का कंवेंशन करा कर क्या फ़ैसला करायेंगे। कुछ समझ में नहीं आता। अमेरिका एड देता है तो देने दो। लेकिन आपको बाखबर रहना चाहिये। दोस्त दश्मन का भेद खुल गया है। कहा जाता है कि कोई एड क्यों न छे, हर कोई लेगा। मगर खतरनाक नतायज का सामना करना होगा। लेकिन हमको वाखबर रहना चाहिये । अमेरिका ने जो एड दी है, वह दरअसल काश्मीर को हड़प करनें के लिये दी है और जाहिर है काश्मीर पर हमला करने और ज्यादा जल्म और कृश्तो खुन करने के लिये दी है। इस लिये हम सब को तैयार ब तैयार रहना चाहिये। जब हमने गवर्नमेंट आफ़ इंडिया के साथ एक्सेशन किया है तो गवर्नमेंट आफ इंडिया के तमाम लोगों को सिर्फ हमारे लिये ह नहीं बल्कि अपनी शान, इज्जत व वकार कायम रखने के लिये, अपनी सल्तनत को कायम रखने के लिये परी तरह से . तैयार रहना चाहिये। मेरी समझ में नहीं आता, आप कंवेन्शन बनायेंगे तो कंबेन्शन क्या फैसला करेगा और उसको क्या कदर व कीमंत होगी। वात साफ है कि यू० एन० ग्रो० से मुकदमा वापिस लो, और पाकिस्तान को नोटिस दो कि हुदूद रियासत म ठहरनें के तुम्हारी कोई जरूरत नहीं है, वापिस अपने मुल्क में चले जायो । विला श्वाह हम गवर्नमेंट आफ़ इंडिया को सपोर्ट करते हैं, प्राइम

[सरदार बुधसिंह]

मिनिस्टर की इज्जत करते हैं, और इस मामले में जितने अपोजीशन वाले हैं सब उनके साथ हैं। काश्मीर के मामले मं कोई भ्रपोजीशन नहीं है। इस मामले पर कोई मुस्तिलिफ़ राय नहीं है। हम अपोजीशन वालों के भी बड़े अहसानमंद हैं कि आपको हमारा ददं है और हमारों मुसीबतों का आप को एहसास है। तो साफ़ बात कहिये बह सिर्फ यह है कि यू० एन० ग्रो० से इस मामले को वापिस लिया जाय। इस पर आप सब लोग जोर दें। गवनंमेंट आफ़ इंडिया पाकिस्तान को नोटिस दे दे कि मेहरबानी करके अब आप चले जायें और जिस तरह हो सके, हमारा इलाका हमें बापिस दिलाया जाय।

हमने सारी रियासत का एक्सेशन किया है, लेकिन अट्टाईस हजार मरब्बा मील का रकबा पाकिस्तान में चला गया। अमलन उसका कब्जा है। वह उसको हजम करके बैठा हुआ है। सोकाल्ड भ्राजाद काइमीर का महज नाम ही है वरना इसे किसी मल्क ने बल्कि खद पाकिस्तान ने भी रिकन्नाइज नहीं किया है। अमेरिका गिलगित में अड्डे बना रहा है, दसरो जगह भा अहे बना रहा है। अमेरिका की मदद से पाकिस्तान हमारे रियासत में चार मील से दो सौ मील तक घसा हुआ अ हे बना रहा है। गिलगित का अहा दरअसल अमेरिका को मदद से बना रहा है, जो रशिया (रूस) के हदद के नजदीक है। कल हमारे लर्नेड मेम्बर डा० अम्बेदकर साहब ने कहा कि गवर्न-मेंट आफ इंडिया यह बानेहाल काश्मीर में जो टनेल बना रहा है वह बड़ा भारो गलती है। मैं कहता हूं कि जब तक भारत का एक भं भ्रादमी कायम रहेगा वह प्राइम मिनिस्टर और गवर्नमेंट आफ़ इंडिया को खराजे तहसीम देगा। उन्होंने

एक बेहतरीन काम किया है। कुमारी से ले कर लहास और गिलगित तक रास्ता ग्रासान बनाने के लिए टनेल क्या अगर रेलवे लाइन में लें तो अच्छा है। डिफ़ोंस के कामों की अशह जरूरत है। डा० अम्बेदकर साहब ने कहा कि इस टनेल के बन जाने से वह गडबहो हो जायग उन्हें रशिया के फिक हो गई कि वह इस रास्ते से पठानकोट तक आ सकता है। लेकिन अमेरिका की कभो फ़िक नहीं हुई कि वह कहां तक पहुंच गया है। वह गिलगित तक पहुंच गया है ग्रौर वहां एयरोड़ोम बना कर बैठा है। वहां उसके हवाई जहाज आ जा सकते हैं। क्या रूस भ्रौर चीन इस बात को जानते नहीं हैं? क्यावह मुर्दा हैं, सो रहे हैं? नहीं, वह सब जिंदा हैं ग्रीर हर बात की जानते हैं। रूस जानता है कि अमेरिका क्या कर रहा है और किस लिए काश्मीर मैं अड़े बनाने के लिए पाकिस्तान को मिलिटी इमदाद दे रहा है।

रूस ग्रौर चीन उसी वक्त तक चप हैं जब तक कि वह समझते हैं कि हम हिन्दु-स्तानी उनके दोस्त हैं। काश्मीर के अन्दर अमेरिका ग्रौर दसरे मुल्क जो भंकर रहे है, उनके बारे में रूस ग्रौर चीन को अच्छी तरह से मालुमात हासिल हैं। ये जन मुल्कों की हरकतों को अच्छी तरह से जानते हैं, और वाच करते हैं। वो अमन पसंद लोग हैं, जंग के खिलाफ़ हैं; वे किसे से लड़ाई करना नहीं चाहते, जब तक कि उनकी आजादी पर कोई आंच न आ जाए या उनकी सरजमीन पर कोई खतरा न हो । पाकिस्तान को अमेरिका से जो मदद मिल रही है उससे हिन्दस्तान, चीन ग्रौर रूस को जो खतरा हो सकता उससे यह लोग बेखबर नहीं है।

to Pakistan

दिनिया की कोई ताकत रूस भीर चीन को अपने बचाव के हक के इस्तेमाल से नहीं रोक सकती है। वह अपने तहफफुज ग्रौर बचाव के बारे में बेखबर नहीं हैं। हमारा उनके साथ दोस्ताना ताल्लक है। वह नहीं चाहते और न हम चाहते हैं कि इस वक्त किसी किस्म की गलतफहमी या दुशमनी दुनिया में फैल जाय, श्रीर जंग की सूरत बन जाय । मगर हमारे अम्बेदकर साहब नें कल इस हाउस के अन्दर जो तकरीर की, उससे यह मालूम होता था कि वह अमेरिका और ब्रिटेन की यानी साम्राज्य-वादियों की नमायंदगी कर रहे ह, हमारे अम्बेदकर साहब ने जो कि एक हिन्दस्तानी हैं जिनके दिल में हिन्दुस्तानियों के लिये दर्द होना चाहिये, अपनी आंखों से देख लिया है कि काश्मीर के मामले में ब्रिटेन और अमेरिका यानी साम्राज्यवादियों ने किस तरह से हिन्दस्तान की मुखालिफ़त की है, कोरिया में क्या हालत पैदा कर दी, इंडो-चाइना में किस तरह से मदाखिलत की ंऔर अब गोआ में अंदर अंदर से उन लोगों ने क्या रवैया अस्तियार किया हुआ है और क्या । करने जा रहे हैं । क्या अम्बेदकर साहब बे चाहते हैं कि उन लोगों का साथ दिया जाय ग्रौर करीब के प्रअमन ग्रौर जंग न चाहने वाले ताकतवर दोस्त मुल्कों से विगाड़ किया जाय? अगर पाकिस्तान ने इस गठजोड़ से अपने आप और तमाम एशिया को खतरे में डाला है, तो हम कभी ऐसी गलती नहीं करेंगे।

जब काश्मीर पर पहले पहल पाकि-स्तान की तरफ से क्वायिलयों का हमला हुआ, तो उन लोगों की तरफ से कहा गया था कि हम किसी तरह की मदद नहीं कर रहे हैं। मगर बाद में कई

तरह कें हथियार और गोला बारूद हमारी फ़ीजों के हाथ लगे जिनसे ये साफ़ ज़ाहिर होता था कि उन लोगों ने मदद की है और पाकिस्तान का भी इसमें पुरा पुरा हाथ है । जब यु० एन० औ० में भारत की तरफ़ से काश्मीर का मामला पेश किया गया तो उन दोनों मुल्कों नें हर बात में भारत की मखालि**फत की औ**र नतीजा यह हुआ कि अभी तक काश्मीर का मामला यु० एन० ओ० में लटका हआ है। अब हमें कब तक इंतजार करना होगा ? हम लोग इंतजार करते करते मायस हो गये हैं। इसलिए मैं कहता हं कि य० एन० ग्रो० से काश्मीर का मसला वापिस ले लेना चाहिये। जब तक वहां से इस मसले को वापिस नहीं लिया जाता तब तक अपने इलाके को वापिस लेने का मसला हल नहीं हो सकता । आज पाकिस्तान के पास हमारे बहुत से इलाके मौजूद हैं। एक तरफ तो ये लोग य० एन० ओ० में यह कहते हैं कि पाकिस्तान ने काश्मीर पर हमला नहीं किया है, कबायलियों ने द्सरी तरफ पाकिस्तान किया है; हमारे मल्क का बहुत सा हिस्सा दवाये बैठा है। उसकी फीजें मय गोला बारूद सीज फायर लाइन पर बैठी है। अगर हमला नहीं है तो फिर क्या है ? मगर इस पर भी पाकिस्तान को हमला-वर नहीं माना जाता है। आज पाकि-स्तान की मदद करने से अमेरिका उन जगहों पर अपने फौजी अड्डे बना रहा है। वह सिर्फ़ इसलिए कि ताकत के जोर से काइमीर को हड़प लिया जाय। पाकिस्तान बार बार हिन्दुस्तान को अपना दश्मन समझता है। वह बार बार यह कहता है कि जब तक काश्मीरको नहीं ले लिया जायगा तब तक पाकिस्तान की

[सरदार बुधसिंह]

आजादो परो नहीं होगी। कई मनचले वहां से कहते हैं कि अगर काश्में को ले लिया गया, तो पठानकोट क्या दिल्ले के ऊपर पाकिस्तान का झंडा आसाने से लहराया जा सकता है । तो मेरा कहना यह है कि अगर काश्मीर है तो हिन्दुस्तान मी कायम है। हमारे अंबेदकर साहव कहते हैं कि काश्मोर में टनेल नहीं बनाई जाने चाहिए। अगरबनाई गई तो दुश्मन उसका इस्तेमाल कर लेगा। उनका इशारा रशिया के तरफ है। मगर अवेदकर साहव को यह नहीं मालम है कि रशिया हमारा दश्मन नहीं बल्कि हमें सामाज्यवादियों से स्तराहै। और फिर आजकल लड़ाई में फौजें जंगलों ग्रीर पहाड़ों में पैदल मार्च करतो हैं, और पैराशट से में आ सकतो हैं। हवाई जहाजों को कौन रोक सकता है ? क्या सडकें रेलें और टनेल इसलिए न बनाई जायें कि किसी वक्त दश्मन आ सकता है। यह किस कदर भट्टी दलील है। हमारे अंबेदकर साहव ने न ल्हासा देखा, न तिब्बत देखा और न ही काश्मीर को, बासक लहाल डिस्ट्रिक्ट की हुद्द की, अच्छी तरह से देखा ग्रीर समझा है। मैंने सारा काइमीर और लहास डिस्ट्विट और उसकी सरहदात को देखा है। इन सब जगहों का पांच साल तक सेटलमें ट सर्वे के सिलसिले में दौरा किया है, मैं वहां को हुद्द की चप्पा चप्पा जमीन का वाकिफ हं और वहां के हालात जानता हं। इसो विना पर मैं यह बातें कह रहा हं कि अमेरिका की फ़ौजो इमदाद पाकिस्तान को मिलने का दरअसल मक-सद क्या है, इसे अच्छी तरह समझ लिया जाय । जब तक भारत को तरफ से जम्म और काइमोर को रेल के जरिये नहीं जोड़ा जाता, तब तक लड़ाई

के मौकों पर हम को बहुत परेशानियों का मुकाबिला करना होगा ।

to Pakistan

इसके साथ ही साथ अम्बेदकर साहब ने यह भी कहा था कि चीन और रूस की तरफ से भी काश्मीर को खतरा है। लेकिन यह दोनों मुल्क हमारे पड़ौसी हैं। बरसों से हमारे इनके साथ अच्छे ताल्लकात चले आ रहे हैं। ये मुल्क अमन पसंद हैं। इनके ये उसल कि जंग नहीं होनी चाहिए, अमन रहना चाहिए, हमारे जैसे हैं । वहां पर मजदुरों और किसानों की भलाई के लिये काम होते हैं, तो किस तरह से यह मान लिया जाय कि ये लोग का-श्मीर के जरिये हिन्दुस्तान पर हमला करेंगे । अमेरिका और पाकिस्तान के दिमयान जो फ़ौजो समझौता हुआ है, उसका असर यह हुआ कि आज सारे पाकिस्तान में अमेरिका की फ़ौजें और फ़ौजें सामान पहुंच रहा है।

यहां पर जो रिजोल्युशन लाया गया है कि सब पार्टियों का एक कंवेंशन पाकिस्तान को अमरोको इमदाद देने पर जो स्रतेहाल पैदा हो गई हैं उस पर गौर करने के लिये बुलाया जाय, मुनासिब नहीं मालूम होता। आज जरूरत इस बात को है कि हिंदस्तान का बच्चा वच्चा यह कह दे कि काश्मीर का मामला जो यु० एन० झो० में गया है, उसको वहां से वापिस ले लिया जाय, क्योंकि उससे इंसाफ की उम्मोद नहीं रही और पाकिस्तान के साथ काइमीर के मसले पर किसी किस्म की बात न की जाये । पाकिस्तान जो हमारे हिस्से अपने कब्जे में किये हये जल्द से जल्द आजाद कराया जाय। हमारा जो अट्ठाईस हजार मुख्बा मील

का इलाका पाकिस्तान के कब्जे में चला गया है, जब तक वह वापिस नहीं हो जाता है, तब तक हम लोग चैन से नहीं बैठ सकते । आखिर कव तक हम इस तरह के: हालत में रहेंगे। हमसे कहा जाता है कि इंतजार करो; जब तक कि काइमीर के मस्ते का फैसला नहीं हो जाता तब तक मुआवजा नहीं मिल सकता है। हमारे बहुत से लोगों के घर व जमीने पाकिस्तान में पड़ों हुई हैं और रिफ्युजं बहुत हैं परेशान हाल हैं। आखिर इंतजार की कोई हद होतं हैं। हमने एक सेक्य्लर व आलोशान हक्मत व म्लक के साथ पुरा इलहार किया है। वह इसी स्वाहिश और यक्तीन से कि हमको हर तरह की सहिल्यते मिलेगी । बिला शबहा काफी से ज्यादा इमदाद मिले: । इस मुल्का की इतनी बड़ी फ़ौज है, इतनी बड़ी पालिया-मेंट है और इसके पास इतना रूपया है. फिर में। हमसे कहा जाता है कि मुआवजे के लिए और मुल्क के हिस्से को वापिस छेने के लिए इंतजार करो। पहले हमसे कहा गया या कि जब तक काइमीर पुरी तरह भारत के साथ इलहाक नहीं कर लेता है तब तक और बातें नहीं हो सकती हैं। मगर अब जब कि काश्मीर पुरो तरह भारत के साथ मिल गया है. तो अब इंतजार करने का कोई सवाल हो नहीं उठता है।

में किर इस रेजोल्यूबन के बारे में कहंगा। इस वयत कन्वेंशन करने की जरूरत नहीं है बल्कि जरूरत इस बात की है कि काश्मीर का मसला यू० एन० भो० से एक दम वापिस ले लिया जाय और हमारें। सरहद से चार मील से दो मों मील तक जो दूश्मन बैठा हुआ है, 43 RSD

ग्रीर जो हमारी जमीन को कब्जे में किये हुये है, उसे बाहर किया जाय, और उस इलाके को वापिस लिया जाय। वहां पर सिर्फाटोल हं बनाने कं जहरत नहीं है बल्कि उदाख और गिलगित तक रें का सिलसिला बना दिया जाय । अगर इस तरह क कार्रवाई के जायेगी तो काश्मीर ग्रौर भारत दोनों हं का डिफेंस तहफ़्फ़ुज व मुस्तकिल सम्बन्ध मजब्त होगा। लिहाजा में मोहतरम मोहरिक से इस रेजोल्यशन को बापिस ेंने की दरस्वास्त करता हूं ग्रौर अर्ज करता हं कि जो बातें मैंने बतलाई हैं. उनको जल्द से जल्द अमल में लाया जाय ।

SHRI GULSHER AHMED (Vindhya! Pradesh): Mr. Deputy Chairman, it is very strange that such a Resolution has been moved by my hon. friend, Mr. Mathur. I do not think he can give any example of any country where such a thing has ever been done. In a matter like this, where serious considerations are required, you can't just call people belonging to different parties in a convention to discuss where emotional speeches will be made more frequently than any thing else.

SHRI H. C. MATHUR (Rajasthan): Why do you presume so many things?

SHRI GULSHER AHMED: Because history has shown that every country which is independent, when faced with such a situation had not acted like that. In matters like this, when we are dealing with international situations, we have to ne very delicate and cautious and restrained. I do not think any purpose could be served by calling for a meeting of all the political parties in the form of a convention to discuss about the military aid to Pakistan. If the Mover had moved a different Resolution on the following lines that "the Prime Minister should

[Shri Gulsher Ahmed.] consult the leading Members of Parliament to consider the situation arising out of the aid given by U.S. to Pakistan", there would have been some sense but I cannot understand whether there is any sense in calling all political parties, especially in a country like India where we have got nearly a dozen political parties, to discuss a matter like this. Nothing would be achieved. In England where there are only two major parties and who have got their well defined foreign policies, there also this practice does not exist. Some of the political parties here in India are big and some are very small and I think none of the opposition parties have come up to the level of the Congress Party at the moment; they have not got any definite policy and they have never had the responsibility of conducting the foreign policy of the country. In view of the circumstances, I do not think any purpose could be served by calling a convention like the one which has been envisaged in the Resolution.

The second point that I want to stress before this House is that the foreign policy of this country, as has been said by the Prime Minister and some other hon. Members also in this House, Is a policy, the foundation stone of which was laid long long ago, in the form of the various resolutions of the Indian National Congress. So far as I remember, the first time the Indian National Congress discussed foreign affairs was in the year 1921 at the Haripura Congress when they sent their sympathies to the Turkish people. I am subject to correction, but I know that it was about 50 or 60 years ago. At that time the Indian National Congress started taking interest in what was happening outside India and ever since, they have been consistently trying to enunciate certain principles of their foreign policy and I am sure all the Members of the House and all the hon. Members who belong to different political parties in India were supporting the Indian National Congress then

The main principles of the foreign policy of Ihe Indian National Congress ware four; first was hatred for war, and an abiding desire to bring peace through negotiations. The second main principle of the foreign policy of the Congress was opposition to imperialism, and its twin sister fascism, which could easily be shown and proved by various resolutions that the Congress had passed, in the years before 1947.

MB. DEPUTY CHAIRMAN: I think the hon. Member need not dilate on the principles of the foreign policy. They have been already debated earlier. He may confine his remarks to the Resolution.

SHRI GULSHER AHMED: The broad principle on which the foreign policy of this country is based is, I think, the policy which has been responsible for raising the stature of this country in international affairs. I do not see any country in the world which within a seven-year period has raised or increased its status in the sphere of foreign affairs as India has done. It has been due to the result of those fundamental principles which the Congress Party has laid down after due consideration, those are being followed by the Government of India after independence.

So my humble submission is that I do not think that the Resolution, in the form in which it has been moved in this House, can be accepted, and I hope hon. Members will not agree with the Resolution and will throw it out. Thank you very much.

SHRI H. C. DASAPPA (Mysore): Sir, I do not think, I will take much time. What I wish to say, is this. Apart from the arguments that have already been urged against this Resolution that it is unprecedented, unusual, extraordinary and so on, my point is that no Government could function on the basis of this Resolution. It is not only the question of the military aid to Pakistan that, confronts or will confront the Government. There will

ne a hundred things of this nature cropping up almost every day all the year round, and, if the principle that is contained in this Resolution is to be accepted and the procedure indicated followed, then let us see where it will land us. Today it is a question of military aid to Pakistan and the situation that may arise thereby. Tomorrow it may be a question of SEATO, the third day with regard to French possessions, the fourth day with regard to Goa. Now if for each such situation we have got to convene a conference of various political parties and prominent independents, I say it will be where will it land us? virtually abdicating the functions of the Government in the first place. In the second place, what are we here in the Parliament to We have also got to abdicate our do? functions and think that we are not sufficiently representative of the country. I ask again: Where will that land us and what will be the value of any decisions which the Parliament may take? Can you characterise a body such as Parliament as being not sufficiently representative of the country? Is it not better than any convention which Is contemplated in this Resolution? These are the main grounds, on which I wish to oppose the Resolution. And going a little further. I would ask which are these political parties? Are the political contemplated in this Resolution represented in the Parliament or are they not? If they are, why duplicate the function? If they are not, are they worth being summoned for any conference? To me it is amazing how a procedure like this is being sought for tackling a problem of this nature. And then what about prominent independent members? What representative capacity will they have to commit this whole country? Have they been able to get into Parliament or not? If they are not already in Parliament what value would their words have and how far will their words carry conviction to the country? And then, is there any Government anywhere which will discuss all such important matters in an

open conference before taking decisions? They have a certain amount of responsibility and the decisions should be taken in a fairly confidential manner. If this convention is to be useful, it must tackle also all the allied problems.

I can adduce a number of other arguments also, but I think these few are enough to carry home the conviction that it is a very dangerous principle that is involved in this Resolution

So I would beg of my friend Mr. Mathur, for whom I have very great regard, to have some deference for this House and withdraw this Resolution.

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): Mr. Deputy Chairman, I won't take more than a few minutes because there is nothing new that can be said after the statement made by the Prime Minister elucidating all the points. I might notice one or two points urged by certain Members of this Sabha in which a complaint has been made that Government has not always tried to take into their confidence even this Parliament. That is an accusation which is not at all tenable. Government have always found time to discuss in a very detailed and lengthy manner the External Affairs Ministry's various aspects, and the international situation has, if anything, loomed very large during the course of the discussions in this Sabha as also in Lok

Now, so far as this particular question itself is concerned—the United States-Pakistan Military Alliance, or military aid by the United States to Pakistan—this matter was discussed in considerable length at the time of the last session both in this Sabha as well as in the Lok Sabha. Therefore, to say that it is Government's policy or Government's desire to bypass this hon. House or not to place all its aspects in the House is something which is not at all correct.

[Sardar Swaran Singh.]

The other point that I want to urge on behalf of the Government is that Government know the reactions that have been shown as a result oi this United States-Pakistan Military Alliance or military aid-whatever name we may give it-throughout the country, and the various political parties and the various sections of this House have been uniformly opposed to thai alliance and Government greatly welcome that idea. As to what further is to be discussed with regard to that matter is difficult to understand except, to find out as to what should be the means to tackle the situation. On that point also the various suggestions that have been made from time to time, as to what action is necessary in the international sphere or in our internal affairs, or social steps are necessary, economic what is to be done for creating the internal strength and forces to combat such a feeling, what is to be the attitude of the people and the Government in a situation of this nature, that both the people and the Government have to show a certain amount of restraint, not to show any panic, have been discussed at considerable length. Therefore, it is difficult to understand as to what else is required to be discussed in a conference of the type which is contemplated in the Resolution. And further, as has been pointed out by a large number of hon. Members of this House, the constitution or the calling ot a conference of this nature would amount to bypassing the Parliament and. therefore. Government can well presume that all the people who have to be consulted are represented in this House, both belonging to parties and the independent Members also—because there are sections of this House who do call themselves independent. Therefore, if the Government proceeds on this presumption that the various sections of the people in this country are represented in this Sabha or in the Lok Sabha, that presumption can well be acted upon and it is difficult to visualise as to what other type of conference can be contemplated where

all these matters could be discussed or suggestions could be put forward. Government have always given its due consideration, and have always considered the various suggestions put forward in this House, with the greatest respect. And therefore, there is nothing further that could be achieved by convening a conference of the type which is suggested in this Resolution. Therefore, both from the point of view of its workability and from the point of view of the dangerous precedents that might follow a constitutional character by convening such a conference, Government's position is that it is not at all necessary, and that we could proceed alone on the lines already pursued by the Government.

SHRI H. C. MATHUR: May I request the hon. Minister to throw some light on this subject: What has been the impact of this U^S.A.-Pakistan aid agreement, and what steps have the Government taken? The Government criticised this agreement so much, and they explained inside this House as well as outside that this is very much to the detriment of the country's interests. May I know, what steps have already been taken by the Government to meet this threat? If some light is thrown on this subject, it will be much better, and. it will facilitate my attitude towards this Resolution. The main question is this. You have only argued on one point that no useful purpose can be served by a conference. But you have not said a word as to what is the impact of the U.S. aid to Pakistan, and what steps the Government have taken against the threat about which they themselves talked so much.

SARDAR SWARAN SINGH: This was exactly the point that was answered by hon. the Prime Minister. This Resolution contemplates a particular course of action to be adopted for tackling something about which Government have already clarified their position. And if a general debate on this whole aspect, of going

into the merits one way or the other, is sought to be raised certainly that cannot be achieved by moving a Resolution of this type, because the operative part of the Resolution is that a conference should be convened to discuss that matter. And the Government have clearly pointed out that the convening of this conference wiH not serve any useful purpose. It is not a feasible proposition, apart from that, because another hon. Member, I think, Mr. Ghose, while the Prime Minister was about to conclude his remarks, said that something might be staled in a general way about the Indo-Pakistan relations. With regard to the points which today are of considerable concern to the Government of India, so far as these two countries are concerned. Government's position, as it stands todayand the steps that are taken-was also clarified. Now, so far as counting of the steps taken, particularly as a result of this United States military aid, is concerned, this thing has been viewed in the general perspective of all the various relations and of our conduct in the matter of Kashmir, in the matter of canal waters, in the matter of evacuee property, and so on and so forth. All these matters that are always discussed form a complete picture, and to say that some categorisation should be laid down under which it should be grouped that A, B, C, etc., things have been done, I think, will not be a correct approach. The whole thing has to be viewed together. And there is nothing further to be added to what the hon, the Prime Minister has stated in the course of the debate this morning.

SHRI H. C. MATHUR: Mr. Deputy Chairman, I must express my deep gratitude to the Chair and to this House as a whole for giving an exceptional treatment to this Resolution in the last session, by not permitting it to lapse. The very fact that the whole House adopted this attitude to the Resolution and accorded a very special treatment to it by overriding the rules which we have framed for the conduct of business in

this House shows that they felt that there was something very important in this Resolution, and something which must be discussed. This Resolution was permitted to be taken as the first item in the next session. It was very obvious from the I P.M.

attitude that the House adopted at that time that the entire House was agreed on the importance and value of this Resolution, but I find a change of attitude today. I find a change of attitude because the hon. the Prime Minister who happened to be here—with all respect to him I might say-never cared to understand the implications of this, never cared to look into what I said when I moved this Resolution. He was living absolutely in his own imagination. He made his own presumptions and assumptions and he went on criticising on that basis. He asserted that possibly this Resolution was moved in the month of February in some moment of excitement or under a fear complex. If only the hon, the Prime Minister had taken care to acquaint himself with what I said then, he would not have any reason or justification to make such an observation, because in my opening speech I made quite clear what prompted me to move this Resolution and that there was absolutely no fears entertained by me about this U.S.-Pakistan Aid Agreement.

The next thing that the hon. the Prime Minister said and following him in a chorus has been said by other Congress Members is that no useful purpose will be served by convening the sort of conference which I have proposed in this Resolution. If you will remember, what happened when we first came to hear of aid being given to Pakistan was that there were all sorts of speeches about it, the Congress Parly in particular adopted a sort of programme, they sent advice to all their Pradesh Congress Committees and District Congress Committees to discuss this matter in open meetings, to have processions and all

[Shri H. C. Mathur.] that sort of thing. Some such things happened and after that, everything collapsed. It is a regret to me to say that the whole problem has been dealt with, at any rate, by the Congress Party in a tactless fashion and in a manner which has been very much to the detriment of the entire country. That was why I suggested that on this vital point which affects us very much and the repercussions of which have been visualised by us well and proper, any programme that was drawn up should have the backing of all the political parties, the backing of all the important persons in the country. My hon, friend, Mr. Ghose, who represents the Praja-Socialist Party here, forgets what he said during the foreign affairs debate last time. He said that his Party was very unhappy about the attitude that the Congress Party had taken up in this matter. He said that the campaign that was carried on by us was absolutely of a negative character and that you could not keep the country in suspense for all time. He was very correct when he mentioned it. Your propaganda was of a negative character.

Mr. DEPUTY CHAIRMAN: You have only fifteen minutes to reply and you have already taken up more than seven minutes.

SHRI H. C. MATHUR: I had to justify one point and refute the criticism that they have offered.

We have got to understand that since I spoke last time there has been some crystallisation of opinion on this matter. The entire world opinion is drifting towards the condemnation of such military pacts and such military alliances and agreements. But in spite of all our protests or appeals what has happened is that this agreement between Pakistan and U.S.A. was signed on the 19th May after this Resolution was moved and I cannot understand why my hon. friends say that it is a stale matter. As a matter of fact it is a matter which is a bold *j*

reality today. When I moved this Resolution the agreement had not been signed. The agreement was signed on the 19th May and that agreement has been signed in spite of all our protests and appeals and that agreement is a bold reality today. I would like to invite the attention of my hon, friend to the speech made by the Prime Minister of Pakistan only on the 14th of this month. There he mentioned in that speech that Pakistan was absolutely incomplete without Kashmir, that they must go ahead and liberate these 4 million Kashmiris there, and he went on in a fantastic manner and he said that mosques were being desecrated and that Muslims were being converted and all sorts of utter fantastic nonsense.

SHRI H. C. DASAPPA: All this may be true and it may be perfectly relevant on the floor of the Parliament, but the question is whether a convention is needed for the purpose.

SHRI H. C. MATHUR: That of course I have answered. I am afraid you were not here. All this is utter fantastic nonsense but may I remind the rulers of this country, the leaders of this country that they talked about the fantastic character of the proposal when it was first mooted that Pakistan should be carved out? All the leaders here believed that the very idea of Pakistan was fantastic and they believed it so till the last moment but Pakistan is a reality today and all these things which are being said by the hon. the Prime Minister of the other country may be considered by us to be utterly fantastic but those fantastic things are there and we must remember that we have got to deal with fantastic people. How to deal with them?—that is the whole question. My friends say that it is for the Government and Parliament to decide. Certainly, it is for the Government and Parliament to decide but in such matters you require the co-operation of the entire country. You have got to mobilize the entire country. It

is not only the army which will be able to defend this country. We have seen in all these areas where warfare has been going on that in spite of the arm France, or the war materials which were being dumped by Americans there stiff resistance was there because it is the people's will that matters more than anything else. We have got to build the people's will. We have got to educate our people, we have got to tell them what their responsibility is and we have got to tell them how to behave in this matter and for this certainly a conference of the nature which I have advocated is most essential and it is only through such conferences that we can achieve certain results and educate the people.

I will make certain concrete suggestions. We must definitely strengthen our intelligence and security departments. It is unfortunate that I have got to say that it is not what it should be. Apart from educating our people, we have to mobilize them. Again, we have to strengthen our border and I can claim to speak with a little amount of experience that it is not only the police and the military patrols which are important at these borders. What the police and the military patrols could not achieve in stopping the border raids, was definitely achieved by the Home Guards there. There are so many things—a hundred and one things which could be suggested for which you require the active co-operation of the people and that active co-operation of the people can only be achieved through such a conference by mobilizing all the national leaders and mobilizing all the people. When I suggested this conference, I was deeply conscious of the fact that it was at least one point on which everyone was fully agreed and there could be no question of any difference of opinion. People would have come forward and people would certainly have toed the lines decided at the conference and something really remarkable could have been achieved. But the attitude of the Government is that it is a thing of the past. This is exactly my complaint, that we are going

to acquiesce in the situation and we are forgetting that here is a most unfortunate reality that is there and we are doing absolutely nothing. And we are told this is a stale Resolution. But here is the situation and we have to face it. I have got to accommodate my friend here and enable him to move another Resolution and so I will sit down; otherwise I could have talked on this Resolution for any length and to the conviction of my friends.

MR. DEPUTY CHAIRMAN: Do you want me to put the Resolution to vote?

SHRI H. C. MATHUR: Well, Sir, I have no reason to withdraw the Resolution.

MR. DEPUTY CHAIRMAN: I change the word "Council" to "House" and omit the word "proposed" occurring in your Resolution.

SHRI H. C. MATHUR: Yes, Sir.

MR. DEPUTY CHAIRMAN: I wiH put the Resolution as amended by me.

The question is:

"This House is of opinion that Government should invite a convention of the leaders of different political parties and prominent independents in the country to dis-. cuss the situation arising out of the military aid by the U.S.A. to Pakistan and to suggest the line of action to be adopted by the nation in the matter."

The motion was negatived.

RESOLUTION RE. LAND REFORM LEGISLATION IN STATES

MR. DEPUTY CHAIRMAN: Now, for the *next* Resolution, Mr. Sunda-rayya.